

ORISSA HIGH COURT

FILING REPORT AS ON :29/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/19223/2026	RUPESH SINGH BHESRA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	TARBHA /178 /2025 () //	AOR20240000732C202600077
2	D-BLAPL/19225/2026	SK. ARMAN ALI @ ARMAN ALI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	RAIRANGPUR TOWN /300 /2024 () //	AOR20220001558C202600136
3	D-BLAPL/19227/2026	PRAKASH MOHAPATRA VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MAHAKALPARA /120 /2026 () //	AOR20220003509C202600047
4	D-BLAPL/19234/2026	LOCHAN TANDI VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	KESINGA /105 /2019 () //	AOD20230000313C202600030
5	D-BLAPL/19237/2026	BISWAJIT NAHAK VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /83 /2025 () //	
6	D-BLAPL/19239/2026	RAMAKANTA NAHAK VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /83 /2025 () //	
7	D-BLAPL/19245/2026	RABINARAYAN GARNAIK @ RABI VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	RENGALI DAM SITE /127 /2026 () //	
8	D-BLAPL/19246/2026	GOBINDA SAHIS VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	JONK /199 /2026 () //	
9	D-BLAPL/19250/2026	M. ARJUN RAO VS STATE OF ODISHA	HARI KRUSHNA PANIGRAHI VS	MALKANGIRI /549 /2023 () //	
10	D-BLAPL/19255/2026	TOFAN @ TAPAN @ NITYANANDA MALLIK VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	DHARMASALA /183 /1995 () //	
11	D-BLAPL/19261/2026	PURUSOTTAM GARDIA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	RENGALI /42 /2026 () //	

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12	D-BLAPL/19264/2026	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	ADITI HOTA VS	K.NUAGOAN /84 /2026 () //	
13	D-BLAPL/19268/2026	SANTOSH KUMAR DALAI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	SEA BEACH /157 /2026 () //	
14	D-BLAPL/19272/2026	RAJENDRA KUMAR MAJHI @ RAJU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	SPL.TASK FORCE /32 /2023 () //	AOD20240000364C202600165
15	D-BLAPL/19273/2026	DEBA PRAKASH MAHAPATRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TARBHA /266 /2022 () //	
16	D-BLAPL/19275/2026	RAJIB LOCHAN PANDA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /725 /2025 () //	
17	D-BLAPL/19277/2026	SUBRATA BAPUN GARADA VS STATE OF ODISHA	T. NARAYANA MURTY VS	NARAYANPATNA /30 /2025 () //	AOR20220002995C202600058
18	D-BLAPL/19282/2026	BISWANATH MALI VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //	
19	D-BLAPL/19284/2026	BIJAYA NAHAK @ BIJAYA KUMAR NAHAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	DIGAPAHANDI /235 /2023 () //	
20	D-BLAPL/19287/2026	PRADEEP SETHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KHAMAR /166 /2026 () //	
21	D-BLAPL/19290/2026	SIBA @ BISWAJIT KUNAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /623 /2026 () //	
22	D-BLAPL/19294/2026	AMSELAM NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202600178
23	D-BLAPL/19296/2026	ALAMIN SK	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202600179

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/19298/2026	GOLA @ SOUMYA RANJAN SAHOO	ATUL TRIPATHY	MARKAT NAGAR /182 /2026	AOD20240000618C202600128
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/19299/2026	PADU @ PRADEEP SUNDARAY @ PRADIP SUNDARAY	RAMAKRISHAN NAIK	GADISAGADA /89 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/19301/2026	BAMACHARAN KATARI	RANJAN KUMAR NAYAK	CYBER CRIME AND ECONOMIC OFFENCES, JHARSUGUDA /3 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/19303/2026	SUNIL PADHI @ NANDA	MANMOHAN PATTANAIAK	BALUGAON P.S. /251 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/19310/2026	NANHE	MAHES DAS	KANTAMAL /75 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/19313/2026	HAREKRUSHNA PATRA @ KANHA	DIPANKAR ACHARYA	DHARUADIHI /4 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/19314/2026	BIJAYA BIRABARMA	BIBHUTI BHUSAN SWAIN	SPL.TASK FORCE /18 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/19315/2026	PRASANTA PRADHAN	TRILOCHAN BARIK	DARINGBADI /182 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/19317/2026	SUBESH @ SHESHADEBA SAHANI @ SHESHADEBA SAHANI	AMULYA RATNA PANDA	PHULBANI SADAR /105 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/19322/2026	DURGA PRADHAN	MAHES DAS	DARINGBADI /152 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/19323/2026	GOLAK MALLICK	AMULYA RATNA PANDA	BALLIGUDA /101 /2026	
		VS	VS	()	

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35	D-BLAPL/19329/2026	STATE OF ODISHA CHARUBALA DANDASENA VS	ARIJEET MISHRA VS	// EOW,BHUBANESWAR /5 /2025 ()	
36	D-BLAPL/19330/2026	STATE OF ODISHA (EOW) CHARAN MALLICK VS	RABI NARAYAN MOHANTY VS	// CHANDANPUR /166 /2025 ()	
37	D-BLAPL/19333/2026	STATE OF ODISHA DAS ANIL VS	ARIJEET MISHRA VS	// ASKA /92 /2026 ()	
38	D-BLAPL/19335/2026	STATE OF ODISHA SADAN BADNAYAK VS	AMIT KUMAR SAHOO VS	// NANDAPUR /123 /2024 ()	
39	D-BLAPL/19339/2026	STATE OF ODISHA LAXMAN MUDULI VS	AMIT KUMAR SAHU VS	// BOIPARIGUDA /88 /2026 ()	
40	D-BLAPL/19340/2026	STATE OF ODISHA ALOK SORENG VS	SUNIL KUMAR PANDA VS	// TALSARA /78 /2026 ()	
41	D-BLAPL/19341/2026	STATE OF ODISHA BALSU BIDIKA VS	AMIT KUMAR SAHU VS	// BANDHUGOAN /37 /2026 ()	
42	D-BLAPL/19343/2026	STATE OF ODISHA MUKESH KUMAR VS	SK. ZAFARULLA VS	// RENGALI /119 /2025 ()	
43	D-BLAPL/19345/2026	STATE OF ODISHA MUJAFAR KUMBHAR @ BANTY VS	SANJAYA NARAYAN SAHOO VS	// BHARATPUR PS /499 /2024 ()	
44	D-BLAPL/19351/2026	STATE OF ODISHA KARTIK DEHURY @ NUGURA VS	PARSURAM DAS VS	// BADSAMI /225 /2025 ()	
45	D-BLAPL/19354/2026	STATE OF ODISHA SK. ISMILE VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	// GURUDIJHATIA /93 /2013 () //	

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46	D-BLAPL/19356/2026	BETA @ PARAMESWAR HEMBRAM VS STATE OF ODISHA	CHIRANJIB ROUT VS	PALLAHARA /26 /2026 () //	
47	D-BLAPL/19357/2026	SIBA @ SIBA PRASAD MAHALLIK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	DHARMASALA /123 /2026 () //	
48	D-BLAPL/19360/2026	SRIDHAR NAYAK VS STATE OF ODISHA	SANJIT MISHRA VS	BASELI SAHI PS /208 /2025 () //	
49	D-BLAPL/19361/2026	PRADEEP DAS VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	/ /0 () //	
50	D-BLAPL/19365/2026	JAGAN @ JAGANNATH NAIK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BANARAPAL /575 /2025 () //	
51	D-BLAPL/19366/2026	ALTAF KHAN WARSI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BELPAHAR /160 /2021 () //	
52	D-BLAPL/19368/2026	DHANAJAYA BADAJENA @ DHANANAJAYA BADAJENA VS STATE OF ODISHA	JENROJ KUMAR DASH VS	NIRAKARPUR /25 /2026 () //	
53	D-BLAPL/19369/2026	RAJU PATEL VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	/ /0 () //	
54	D-BLAPL/19374/2026	SIBARANJAN SAHU @ SIBARANJAN SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /144 /2025 () //	
55	D-BLAPL/19377/2026	SIPUN @ DURGA PRASAD KHATUA VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALICHANDRAPUR /116 /2026 () //	
56	D-BLAPL/19379/2026	DEEPAK PRADHAN @ KALIA VS STATE OF ODISHA	JOGESH CHANDRA JENA VS	KHURDA MODEL /317 /2026 () //	
57	D-BLAPL/19380/2026	DEBENDRA NAYAK	PRASANNA KUMAR MISHRA	GUNUPUR /257 /2025	AOD2026000093C202600046

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/19382/2026	RAKA @ GUDUL BEHERA	ASIT KUMAR JENA	KHURDA MODEL /284 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/19384/2026	SONY @ SUNNY KUMBHAR	KULDEEP MOHANTY	BARGARH /48 /2026	AOD20240000012C202600198
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/19386/2026	RANJIT @ RANJEET KUMAR PADHIARY	AMLAN SHAKTI PAUL	RANPUR /174 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/19390/2026	PRAMOD BEHERA	DILLIP KUMAR MOHANTY	TIGIRIA /45 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/19394/2026	RANJAN KUMAR JOSHI	SATYA NARAYAN MISHRA 4	KHARIAR /43 /2026	AOR20220001615C202600102
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/19395/2026	KURESA BIBI	AKSHYA KUMAR SAHOO	CHHENDIPADA /291 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/19397/2026	MILU SINGH	SASWATA PATNAIK	BISRA /152 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/19402/2026	SATRUGHAN NAIK	DHANANJAYA MUND	DHARAMGARH /11 /2026	AOR20220001492C202600164
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/19407/2026	LAXMINARAYANA PATRA	SUNIL KUMAR PANDA	PARLAKHEMUNDI /181 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/19420/2026	MADHAB KHEMUDU	PRANAB KUMAR DAS	CHITRAKONDA /203 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/19427/2026	SANDEEP MOHANTY ALIAS PAPUNI	DEVASHIS PANDA	//	AOR20220001247C202600044
		VS	VS	()	

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69	D-BLAPL/19428/2026	STATE OF ODISHA SUBASH CHANDRA RAUL @ RAULO VS	DEBASHIS ROUSTRAY VS	// CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /4 /2026 ()	
70	D-BLAPL/19429/2026	STATE OF ODISHA ADITYA NAIK VS	BAISHNAB CHARAN PATRA VS	// JARAPADA /195 /2025 ()	AOR20220000753C202600007
71	D-BLAPL/19430/2026	STATE OF ODISHA SATYA MAJHI VS	BHARAT BHUSAN ROUSTRAY VS	// BARPALLI /138 /2026 ()	
72	D-BLAPL/19431/2026	STATE OF ODISHA ANDRIYA SABAR VS	DEVASHIS PANDA VS	// PUTASINGH /53 /2024 ()	AOR20220001247C202600043
73	D-BLAPL/19437/2026	STATE OF ODISHA PRAVAT KUMAR BEHERA VS	PRAVASH CHANDRA JENA VS	// FATEGARH /149 /2026 ()	
74	D-BLAPL/19442/2026	STATE OF ODISHA SURESH KUMAR @ SONU VS	MANGU NANDY VS	// MUDULIPODA /39 /2026 ()	
75	D-BLAPL/19443/2026	STATE OF ODISHA BADAL BEHERA VS	AMULYA RATNA PANDA VS	// JODAPADAR /19 /2026 ()	
76	D-BLAPL/19447/2026	STATE OF ODISHA HAREKRUSHNA OJHA VS	PURNA CHANDRA MOHARANA VS	// RAMACHANDRAPUR /130 /2026 ()	
77	D-BLAPL/19453/2026	STATE OF ODISHA BIKASH KUSULIA @ KUSHULIA VS	SIDHARTHA SANKAR RAY (2) VS	// MUNIGUDA /83 /2021 ()	
78	D-BLAPL/19456/2026	STATE OF ODISHA NAMITA SAHOO VS	DHANOJ KUMAR SAHOO VS	// NAYAGARH /231 /2025 ()	
79	D-BLAPL/19458/2026	STATE OF ODISHA SOMANATH TANDI VS	BIJAYA KUMAR RAGADA VS	// LACHHIPUR /112 /2026 ()	
		STATE OF ODISHA		//	

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80	D-BLAPL/19460/2026	SK. TAZ MOHAMMAD VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BHADRAK TOWN /7 /2026 () //	
81	D-BLAPL/19461/2026	RAHUL DHANWAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	HATIBARI /242 /2025 () //	
82	D-BLAPL/19462/2026	RITESH GOCHHAYAT @ DHANI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	/ /0 () //	
83	D-BLAPL/19463/2026	PANI @ PRANATI OJHA VS STATE OF ODISHA	GYANA RANJAN DHAL VS	KENDRAPARA SADAR /7 /2026 () //	
84	D-BLAPL/19464/2026	KALU @ KUMAR PRADHAN VS STATE OF ODISHA	BHABANI SANKAR DAS VS	KRUSHNA PRASAD /69 /2026 () //	
85	D-BLAPL/19467/2026	NIKHIL PADHI VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	BHATILI /72 /2026 () //	
86	D-BLAPL/19470/2026	NIKHIL PADHI VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	BARGARH /719 /2025 () //	
87	D-BLAPL/19472/2026	SANJAYA BEBIRIA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /88 /2024 () //	
88	D-BLAPL/19474/2026	PRATAP PATRA @ KALIA PATRA VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	BHUBAN /240 /2026 () //	
89	D-BLAPL/19477/2026	ASWINI PATRA @ ASWIN PATRA VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	BHUBAN /240 /2026 () //	
90	D-BLAPL/19482/2026	ROMEO ADAKATIA VS STATE OF ODISHA	Manoranjan Padhy VS	/ / () //	AOD20220003086C202600072
91	D-BLAPL/19491/2026	DEBA GARIA	AMLAN SHAKTI PAUL	KUNDHEIGOLA /178 /2026	

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		VS	VS	()	
92	D-BLAPL/19494/2026	STATE OF ODISHA GANGADHAR KHILLA	SOUMYA KANTA TRIPATHY	//	AOD20240000239C202600024
		VS	VS	()	
93	D-BLAPL/19497/2026	State Of Odisha CHANDAN GADABA	SOUMYA KANTA TRIPATHY	//	AOD20240000239C202600025
		VS	VS	()	
94	D-BLAPL/19498/2026	State Of Odisha BIBHU PRASAD BHUYAN	SANJIB KUMAR BHANJADEO	//	
		VS	VS	()	
95	D-BLAPL/19500/2026	STATE OF ODISHA KIRAN KUMAR JAGADALA	Soubhagya Swain	//	AOR20220001296C202600091
		VS	VS	()	
96	D-CMAPL/28596/2026	STATE OF ODISHA SUSAMA @ SUSHAMA PANDA	PRADEEP KUMAR KHUNTIA	//	
		VS	VS	()	
97	D-CMP/28486/2026	COLLECTOR, GANJAM GAYATRI BAL	BHAGABAN MOHANTY	//	
		VS	VS	()	
98	D-CMP/28612/2026	JAYAKRUSHNA PRADHAN SALILA MISHRA	TANMAY MISHRA	//	
		VS	VS	()	
99	D-CMP/28638/2026	SUNITA MOHAPATRA CHADRA @ CHANDRA PURTI	ARIJEET MISHRA	//	
		VS	VS	()	
100	D-CMP/28653/2026	CHANDRA KUMAR JANKA NAKULA SAHU	SAIBRATA RATH	//	
		VS	VS	()	
101	D-CMP/28654/2026	UPENDRA SAHU SAKUNTALA BHAISAL	SANJEEV UDGATA	//	
		VS	VS	()	
102	D-CMP/28672/2026	ANANDI CHARAN MUDULI ARATI NAIK	PRADEEP KUMAR KHUNTIA	//	
		VS	VS	()	

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103	D-CMP/28742/2026	ACHYUTA NAIK AMULYA DEY VS ANANTA DEY	ARUN KUMAR BEHERA VS	// // 0 //	AOR20220003422C202600080
104	D-CMP/28744/2026	TILLOTAMA PARIDA VS SARABINDU PARIDA	SUMIT KUMAR MOHANTY VS	// 0 //	AOR20220003068C202600029
105	D-CMP/28758/2026	SARATH SWAIN VS JALESWAR SWAIN	SWARUP RANJAN SINGH SAMANT VS	// 0 //	
106	D-CMP/28765/2026	ARABINDA SATAPATHY VS RENUBALA SATAPATHY	SUVASHISH PATTANAIK VS	// 0 //	
107	D-CMP/28791/2026	NIYATI PRAMANIK VS GAYADHAR PRAMANIK	DWARIKA PRASAD MOHANTY VS	// 0 //	
108	D-CMP/28819/2026	JHUNULATA SAHOO VS SABITA NAYAK	ASHOK KUMAR SARANGI VS	// 0 //	
109	D-CMP/28870/2026	ABHAY CHARAN GADANAYAK VS BULA NAYAK	Asutosh Rout VS	// 0 //	AOD20230000737C202600093
110	D-CMP/28908/2026	PRATYUSH MISHRA VS LAXMINARAYAN MISHRA	SAMIR KUMAR MISHRA (SR.ADV.) VS	// 0 //	
111	D-CONTC/28473/2026	MAMATA PANIGRAHI VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
112	D-CONTC/28476/2026	TANUJA MOHANTY VS SHIBOO TOPPO, SECRETARY, STATE TRANSPORT AUTHORITY, CUTTACK	ADV. VS	// 0 //	
113	D-CONTC/28478/2026	BIRANCHI NARAYAN BEHERA VS SHUBHA SARMA, IAS	RAMA KRISHNA BISOI VS	// 0 //	

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114	D-CONTC/28480/2026	MUKTESWAR PRADHAN VS KEERTHI VASAN V, COLLECTOR CUM CHIEF EXECUTIVE OFFICER,Z.P,GANJAM	ADV VS EXECUTIVE OFFICER,Z.P,GANJAM	// () //	AOR20230000802C202600097
115	D-CONTC/28481/2026	SANIA PRADHAN @ SANYASI PRADHAN VS STATE OF ODISHA	BATA KRISHNA PANDA VS STATE OF ODISHA	// () //	AOR20220003275C202600003
116	D-CONTC/28482/2026	LOKNATH DEHURI VS ARAVIND AGRAWAL, SECRETARY HIGHER EDUCATION DEPTT	SANDHYARANI PANI VS ARAVIND AGRAWAL, SECRETARY HIGHER EDUCATION DEPTT	// () //	AOR20230000010C202600103
117	D-CONTC/28484/2026	BIJAYALAXMI DAS VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	// () //	AOR20230000010C202600104
118	D-CONTC/28485/2026	MANJUSHREE DWIBEDY VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	// () //	AOR20230000010C202600105
119	D-CONTC/28487/2026	CHHOTRAY SOREN VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	// () //	AOR20230000010C202600107
120	D-CONTC/28496/2026	RAJENDRA ACHARYA VS PRAGNYA PARAMITA, O.A.S(J.B)	ADV. VS PRAGNYA PARAMITA, O.A.S(J.B)	// () //	
121	D-CONTC/28502/2026	BIPIN BIHARI DAS VS N.B.S.RAJPUT, I.A.S	ADV. VS N.B.S.RAJPUT, I.A.S	// () //	
122	D-CONTC/28517/2026	SITARAM PATRA VS SHIV MALVIYA, I.A.S	ADV. VS SHIV MALVIYA, I.A.S	// () //	
123	D-CONTC/28520/2026	BAMAN CHARAN SAHOO VS PREM CHANDRA CHAUDHARY, COMMISSIONER CUM SECRETARY FISHERIES AND ANIMAL RESOURCES DEPTT.	ADV VS PREM CHANDRA CHAUDHARY, COMMISSIONER CUM SECRETARY FISHERIES AND ANIMAL RESOURCES DEPTT.	// () //	AOD20240000714C202600014
124	D-CONTC/28537/2026	SATCHIDANANDA BEHERA VS SACHIN RAMACHANDRA JADAV, I.A.S.	DHIRENDRA KUMAR MOHAPATRA VS SACHIN RAMACHANDRA JADAV, I.A.S.	// () //	
125	D-CONTC/28541/2026	TRILOCHAN SAHOO	ADV.	//	

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		VS	VS	0	
126	D-CONTC/28567/2026	MANORANJAN NAYAK, CONTROLLER OF ACCOUNTS, ODISHA		//	
		DR.SUBHA PRASAD SAHOO	SMRUTI PRASAD SAHOO	//	
		VS	VS	0	
127	D-CONTC/28568/2026	DR.MAHESH MOHAN PANDA, DIRECTOR OF HEALTH SERVICES, KHORDHA		//	
		GITANJALI PANIGRAHI	ADV	//	AOD20240000618C202600126
		VS	VS	0	
128	D-CONTC/28569/2026	DR. SATYAJEET RAY, DIRECTOR, REGIONAL SPINAL INJURY CENTRE,SCB CUTTACK		//	
		MOHAN BEHERA	ADV	//	AOD20240000618C202600127
		VS	VS	0	
129	D-CONTC/28573/2026	SUBRAT KUMAR PANDA, DIRECTOR SOIL CONSERVATION AND WATERSHED DEVELOPMENT		//	
		SWAGAT KUMAR SAHOO	ADV.	//	
		VS	VS	0	
130	D-CONTC/28577/2026	CHITTARANJAN PANDEY, DISTRICT EDUCATION OFFICER, NAYAGARH		//	
		ASWINI SENAPATI	ADV.	//	
		VS	VS	0	
131	D-CONTC/28591/2026	ABHAY KUMAR, EXECUTIVE ENGINEER-II, CPWD, KHURDA		//	
		DIPTIRANJAN BEHERA	AKHAND	//	
		VS	VS	0	
132	D-CONTC/28597/2026	DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR CUTTACK		//	
		SANTILATA SAMANTARAY	ADV.	//	
		VS	VS	0	
133	D-CONTC/28613/2026	NBS RAJPUT, IAS		//	
		SAROJ KUMAR MOHANTY	TRILOCHAN BARIK	//	
		VS	VS	0	
134	D-CONTC/28627/2026	STATE OF ODISHA		//	
		SUJIT KUMAR SAHU	ADV.	//	
		VS	VS	0	
135	D-CONTC/28628/2026	SUSHANTA MISHRA, TAHASILDAR, BANARPAL		//	
		PURNA CHANDRA PRUSTY	ADV.	//	
		VS	VS	0	
136	D-CONTC/28640/2026	BIRENDRA KUMAR KARKARA, DIRECTOR, SECONDARY EDUCATION, ODISHA		//	
		BIJAY KETAN SETHY	ADV.	//	
		VS	VS	0	

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137	D-CONTC/28648/2026	BIRENDRA KUMAR KARKARA, DIRECTOR, SECONDARY EDUCATION, ODISHA BIBHUTI KANTA DAS VS	ADV VS	// // ()	AOR20220001611C202600132
138	D-CONTC/28662/2026	DR. ARABINDA KUMAR PADHEE, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT. SATYABRATA BEHERA VS	ADV. VS	// // ()	
139	D-CONTC/28669/2026	KALI PRASANNA MOHAPATRA, I.A.S SUJIT KUMAR NAYAK VS	ADV. VS	// // ()	
140	D-CONTC/28686/2026	SANTOSH KUMAR NAYAK, OAS(S.S) M.C. OF HERAMBANARAYAN HIGH SCHOOL, MAYURBHANJA VS	USHAKANT JENA VS	// // ()	
141	D-CONTC/28717/2026	THIRUMALA NAIK, I.A.S MANJULA NAYAK VS	ADV. VS	// // ()	
142	D-CONTC/28724/2026	RAJESH PRABHAKAR PATIL, IAS RANKANIDHI ACHARYA VS	ADV. VS	// // ()	
143	D-CONTC/28730/2026	DR.MRINALINI DARSWAL, IAS LINGARAJ DAKUA VS	ADV. VS	// // ()	
144	D-CONTC/28732/2026	DR.MRINALINI DARSWAL, IAS PRABHAT RANJAN MOHANTY VS	ADV. VS	// // ()	
145	D-CONTC/28736/2026	DR.MRINALINI DARSWAL, IAS SANTOSH KUMAR GOUDA VS	ADV. VS	// // ()	
146	D-CONTC/28743/2026	DR.MRINALINI DARSWAL, IAS AKHILENDRA MOHANTY VS	SALYADV ANIL KUMAR DORA VS	// // ()	
147	D-CONTC/28755/2026	TARUNI KANTI DAS, SUPERITENDING ENGINEER, JAGATSINGHPUR IRRIGATION DIVISION// RAJ KUMAR BEHERA VS	ADV VS	// // ()	AOD20240000338C202600068
		SURENDRA KUMAR, ADDL. CHIEF SECRETARY G.A. AND P.G DEPTT.		//	

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148	D-CONTC/28767/2026	SURYAKANTA ROUTARAY VS	ADV. VS	// ()	
149	D-CONTC/28771/2026	ASHOK CHANDRA, CHAIRMAN CUM C.E.O., PUNJAB NATIONAL BANK, NEW DELHI TAPAN DAS VS	ADV. VS	// ()	
150	D-CONTC/28773/2026	ASHOK CHANDRA, CHAIRMAN CUM C.E.O., PUNJAB NATIONAL BANK, NEW DELHI BHAGIRATHI KAR VS	ADV. VS	// ()	
151	D-CONTC/28782/2026	ASHOK CHANDRA, CHAIRMAN CUM C.E.O., PUNJAB NATIONAL BANK, NEW DELHI PRATYUSH KUMAR MOHANTY VS SUBHA SARMA	Sameer Kumar Das VS	// () //	AOD20240000338C202600071
152	D-CONTC/28783/2026	SUSHILA MAJHI VS ER.RAMESH KUMAR SABATA,ADDL. CHIEF ENGINEER, KBK-I MINOR IRRIGATION CIRCLE,/BHAWANIPATNA	ADV. VS	// ()	
153	D-CONTC/28786/2026	SHARAT KUMAR MOHANTY VS JANAK NAIK	Sameer Kumar Das VS	// () //	AOD20240000338C202600072
154	D-CONTC/28794/2026	KANHU MALIK VS ASHOK CHANDRA, CHAIRMAN CUM C.E.O., PUNJAB NATIONAL BANK, NEW DELHI	ADV. VS	// () //	
155	D-CONTC/28800/2026	KALIA GOUDA VS ASHOK CHANDRA, CHAIRMAN CUM C.E.O., PUNJAB NATIONAL BANK, NEW DELHI	ADV. VS	// () //	
156	D-CONTC/28816/2026	RABINDRA PATRA VS SUBRAT KUMAR PANDA, IAS	ADV. VS	// () //	
157	D-CONTC/28821/2026	BANAMALI BEHERA VS ARAVIND AGRAWAL, IAS	ADV. VS	// () //	
158	D-CONTC/28826/2026	BIKASHA KUMAR PRADHAN VS SUBRAT KUMAR PANDA, IAS	ADV. VS	// () //	
159	D-CONTC/28831/2026	BADAL MALLIK	ADV.	//	

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		VS	VS	()	
160	D-CONTC/28838/2026	NIRAKAR PRASAD SAMANTARAY, ADMISSION IN CHARGE, P.G. DEP.T, BANKI (AUTONOMOUS) COLLEGE PRADIPTA KUMAR JENA	ADV.	//	
		VS	VS	()	
161	D-CONTC/28844/2026	ARAVIND AGARWAL, IAS HRUSHIKESH DASH	ADV.	//	
		VS	VS	()	
162	D-CONTC/28850/2026	KALIPRASANNA MOHAPATRA, I.A.S AYANA SAHOO	ADV.	//	
		VS	VS	()	
163	D-CONTC/28856/2026	BIRENDRA KORKERA, IAS TRILOCHAN DASH	ADV.	//	
		VS	VS	()	
164	D-CONTC/28861/2026	SUBHA SARMA, I.A.S GOKULANANDA PARIDA	ADV.	//	
		VS	VS	()	
165	D-CONTC/28866/2026	SUBHA SARMA, I.A.S BISHNU CHARAN MISHRA	ADV.	//	
		VS	VS	()	
166	D-CONTC/28871/2026	ARABINDA PADHI, IAS ABHAYA KUMAR MOHANTY	Asutosh Rout	//	AOD20230000737C202600094
		VS	VS	()	
167	D-CONTC/28876/2026	USHA PADHEE, ADDITIONAL CHIEF SECRETARY TO GOVT OF ODISHA DURYODHAN SAHOO	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
168	D-CONTC/28907/2026	SHUBHA SARMA, IAS MANJULATA SINGH	Asutosh Rout	//	AOD20230000737C202600095
		VS	VS	()	
169	D-CONTC/28909/2026	DR MRILALINI DARSWAL, COMMISSIONER CUM SECRETARY DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT BHARAT CHANDRA MOHANTY	Asutosh Rout	//	AOD20230000737C202600096
		VS	VS	()	
170	D-CRLA/19251/2026	SUBHA SHARMA, PRINCIPAL SECRETARY ,GOVT OF ODISHA SUBHAM PRADHAN	TRILOCHAN NANDA	//	
		VS	VS	()	
				BOLANGIR TOWN /210 /2026	

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171	D-CRLA/19281/2026	STATE OF ODISHA SK. NASIRUDDIN VS	BHABANI SHANKAR DASPARIDA VS	// JALESWAR /173 /2024 ()	
172	D-CRLA/19289/2026	STATE OF ODISHA SURENDRA BEHERA @ SAURIA VS	AKSHAYA KUMAR SUBUDHI VS	// BALIPATNA /68 /2014 ()	
173	D-CRLA/19378/2026	STATE OF ODISHA MITRABHANU GURU VS	JAGABANDHU SAHU VS	// BIJEPUR /201 /2018 ()	AOR20220001487C202600095
174	D-CRLA/19392/2026	STATE OF ODISHA RAJU @ RAJKISHORE DAS VS	SAROJ KUMAR DASH VS	// GONDIA /94 /2024 ()	
175	D-CRLA/19404/2026	STATE OF ODISHA PAMA @ PRAMOD PALAI VS	DEBASNAN DAS VS	// AUL /88 /2020 ()	
176	D-CRLA/19483/2026	STATE OF ODISHA BUDU ALIAS JAGABANDHU NAG VS	Manoranjan Padhy VS	// // ()	AOD20220003086C202600071
177	D-CRLLP/19267/2026	STATE OF ODISHA AVAY KUMAR SAHU VS	HARIPAD MOHANTY VS	// //0 ()	
178	D-CRLMA/19283/2026	STATE OF ODISHA SUDAM CHANDRA NAIK DASARATHI BARAL VS	PRABIN KUMAR MOHANTY VS	// // ()	
179	D-CRLMA/19414/2026	STATE OF ODISHA TANA @ KIRAN KUMAR MAJHI VS	ASIT KUMAR JENA VS	// // ()	
180	D-CRLMC/19224/2026	STATE OF ODISHA DURGA PRASAD PATTNAIK VS	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202600098
181	D-CRLMC/19228/2026	SANGHAMITRA PATTNAIK @ SANGHAMITRA MOHANTY SUJATA MURMU VS	SARADA PRASAD DASH VS	// // ()	
		NARENDRA NAIK		//	

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182	D-CRLMC/19230/2026	MANORAMA SAHOO VS STATE OF ODISHA	RABINDRANATH BARIK VS	// () //	AOR20220004220C202600009
183	D-CRLMC/19235/2026	GAJENDRA BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SHERAGADA /249 /2025 () //	AOR20220001631C202600175
184	D-CRLMC/19262/2026	S.K.NAJRUL ISLAM @ SAHNSA @ SAHINAJ VS STATE OF ODISHA	NAND KISHORE ROUT VS	BHADRAK TOWN /107 /2021 () //	
185	D-CRLMC/19265/2026	BATAKRUSHNA BHUYAN @ KUNA VS STATE OF ODISHA	SRINIBAS PARIJA VS	PARLAKHEMUNDI /157 /2022 () //	
186	D-CRLMC/19291/2026	BABU @ GYANENDRA SAHOO VS STATE OF ODISHA	AJAYA NAYAK VS	JAJPUR TOWN /263 /2020 () //	AOR20240000004C202600038
187	D-CRLMC/19293/2026	KUNI SINGH VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	//0 () //	
188	D-CRLMC/19302/2026	BASISTA SAHOO @ RAJA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	ORKEL /64 /2023 () //	
189	D-CRLMC/19312/2026	MAHIN B.S @ MAHIN BALACHANDRAN SHEEJA VS STATE OF ODISHA	PITAMBAR PANDA VS	CAPITAL P.S. /527 /2024 () //	
190	D-CRLMC/19319/2026	SADA @ SADANANDA PRADHAN VS STATE OF ODISHA	SWAGATIKA PANDA VS	K.NUAGAON /437 /2023 () //	
191	D-CRLMC/19325/2026	SWATI SUCHARITA MOHANTY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SORO /813 /2025 () //	
192	D-CRLMC/19331/2026	BULLA @ PRADEEP @ PRAMOD KU. KHATUA VS STATE OF ODISHA	ANUPAM RATH VS	TIHIDI /255 /2016 () //	
193	D-CRLMC/19373/2026	SAMPEET MAHANTY	LINGARAJ SARANGI	NAYAGARH /118 /2015	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMC/19381/2026	ARUN KUMAR	BIBEKANANDA BEHERA	CHANDILI /144 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLMC/19385/2026	INOJ DAS @ INAJA DAS	BIJAY KUMAR BEHERA	AUL /153 /2025	AOR20220001736C202600149
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLMC/19387/2026	KARTIKESWAR SAHU	PRABODHA CHANDRA NAYAK	INFOCITY PS /161 /2026	AOR20220001657C202600099
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLMC/19396/2026	SANTOSH KUMAR PATTANAYAK	DEVASHIS PANDA	CUTTACK VIGILANCE /21 /2019	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
198	D-CRLMC/19405/2026	SAMIR DAS	SUSAMPAD HOTA	CHOUDWAR /376 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLMC/19413/2026	BIKASH BEHERA @ BIKI	ROHIT RANJAN RAY	KHURDA MODEL /259 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLMC/19419/2026	MANGULU MALLIK	Lambodar Achari		AOR20220001311C202600059
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-CRLMC/19433/2026	BIBHISAN GAHIR	MANORANJAN PADHY	TENTULIKHUNTI /158 /2022	AOD20220003086C202600070
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLMC/19436/2026	BIKRAM MOHAPATRA	RAKESH KUMAR ROUSTRAY	LALBAG /163 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLMC/19439/2026	SUBASH NAYAK	RAKESH KUMAR ROUSTRAY	CHAULIAGANJA /436 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLMC/19441/2026	RASMITA PANIGRAHI	SUSANTA KUMAR BARAL		AOR20220001297C202600152
		VS	VS	()	

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205	D-CRLMC/19445/2026	State Of Odisha SARBESWAR PRUSTY VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	// MANCHESWAR P.S. /301 /2026 ()	
206	D-CRLMC/19451/2026	RABINDRA @ RABI MOHANTY VS STATE OF ODISHA	PUJARANI MUDULI VS	// BERHAMPUR TOWN /211 /2023 ()	
207	D-CRLMC/19454/2026	BRUNDABAN SETHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// / 0 ()	
208	D-CRLMC/19459/2026	DR. SOBHANA SETH VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS	// BHADRAK TOWN /271 /2025 ()	
209	D-CRLMC/19468/2026	NIRUPAMA SETH VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS	// BHADRAK TOWN /271 /2025 ()	
210	D-CRLMC/19471/2026	SANTU @ SANTOSH DALEI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// NIRAKARPUR /45 /2026 ()	
211	D-CRLMC/19476/2026	VIVEK KUMAR SARDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// / 0 ()	
212	D-CRLMC/19478/2026	DEEPESH SARADA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// / 0 ()	
213	D-CRLMC/19484/2026	HRUSHIKESH BEHERA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// BURLA /544 /2021 ()	
214	D-CRLMC/19487/2026	KARTIK PRASAD BEHERA VS STATE OF ODISHA	BRAJA KISHORE PANDA VS	// NIHALPRASAD /17 /2026 ()	
215	D-CRLMC/19492/2026	KUNJABIHARI BAGHAR ALIES KHEDU VS THE STATE OF ODISHA	ABHISHEK SAHOO VS	// / 0 ()	AOD20240000942C202600008

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216	D-CRLMC/19493/2026	KANANBALA BEHERA VS STATE OF ODISHA	BRAJA KISHORE PANDA VS	NIHALPRASAD /17 /2026 () //	
217	D-CRLMC/19496/2026	Kalia Naik Alias Nahak Alias Nayak VS State of Odisha	Judhisthir Sahoo VS	// () //	AOD20220003315C202600031
218	D-CRLMP/19231/2026	SUMAN JENA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /147 /2026 () //	AOR20220001631C202600177
219	D-CRLMP/19259/2026	SUSHREE SANTOSHIREKHA DAS VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// () //	AOR20230000872C202600048
220	D-CRLMP/19288/2026	GOPAL MAHAPATRA VS STATE OF ODISHA	HARIPAD MOHANTY VS	//0 () //	
221	D-CRLMP/19316/2026	KUMUD MANGARAJ VS PRAVATI MANGARAJ	ADHIRAJ MOHANTY VS	//0 () //	
222	D-CRLMP/19332/2026	M/S. ASHIRVAD PIPES PVT. LTD., BENGALURU VS STATE OF ODISHA	ARNAV DASH VS	//0 () //	
223	D-CRLMP/19337/2026	SARIPILLI NAGESWARA RAO VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	//0 () //	
224	D-CRLMP/19347/2026	TRILOCHAN PRUSTY VS STATE OF ODISHA	ARIJEET MISHRA VS	//0 () //	
225	D-CRLMP/19352/2026	SUMITRA ROUT VS BANDHAN BANK LTD., KOLKATA	NALINI KANTA DASH VS	//0 () //	
226	D-CRLMP/19363/2026	BIJAYALAXMI SAHOO VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	//0 () //	
227	D-CRLMP/19367/2026	HEMANTA KUMAR PATI	LINGARAJ SARANGI	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-CRLMP/19370/2026	SANTOSH KUMAR SAHOO	RASMI RANJAN DAS	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-CRLMP/19372/2026	PUJA HARICHANDAN @ PAIKARAY	BIBHU PRASAD MOHANTY	//	AOD20250001071C202600047
		VS	VS	()	
		GAGAN HARICHANDAN		//	
230	D-CRLMP/19376/2026	DIVYAJYOTI NAYAK	SIDHANT DWIBEDI	//	AOR20220001213C202600017
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-CRLMP/19409/2026	BHABANI SHANKAR PRAHARAJ	SANDEEP RAJ PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-CRLMP/19410/2026	BAISHAKHI RANA	KALI PRASAD MOHANTY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-CRLMP/19417/2026	SUSHANTA MALIK	KARTIK CHANDRA TRIPATHY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-CRLMP/19421/2026	SUMANTA@SUSANTA PRADHAN	SUSMITA PATTNAIK	//0	
		VS	VS	()	
		SASMITA ROUT		//	
235	D-CRLMP/19425/2026	SUKANTA KUMAR MUDULI	SUSANTA KUMAR BARAL	//	AOR20220001297C202600151
		VS	VS	()	
		State Of Odisha		//	
236	D-CRLMP/19432/2026	SUSHANTA KUMAR NAYAK	SUVASHISH PATTANAIK	//0	
		VS	VS	()	
		RUPALI MOHAPATRA @ NAYAK		//	
237	D-CRLMP/19452/2026	SURENDRA JENA	PRASANTA KUMAR SAHOO	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-CRLMP/19465/2026	RAJESH KUMAR PATTNAIK	UMA CHARAN MISHRA	//0	
		VS	VS	()	

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239	D-CRLMP/19473/2026	BARSHA PATTANAYAK BABAJI MUDULI VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	// //0 ()	
240	D-CRLMP/19480/2026	B. JANAKI PATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	//0 ()	
241	D-CRLREV/19233/2026	NAGARATHNAMMA VS STATE OF ODISHA	BHARAT JALLI VS	KHURDA SADAR /85 /2026 ()	AOD20240000581C202600076
242	D-CRLREV/19256/2026	MANOJ NAYAK @ MANU VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	KHANTAPADA /145 /2026 ()	AOD20240000587C202600118
243	D-CRLREV/19308/2026	TAPASWINI SAHOO VS STATE OF ODISHA	JYOTIKANT MAHAPATRA VS	KHANDAPARA /158 /2025 ()	
244	D-CRLREV/19422/2026	GANDHARBA BISWAL VS STATE OF ODISHA	BISWARANJAN DALAI VS	// ()	AOR20220003722C202600120
245	D-EXP/28647/2026	A. KUDUS KHAN VS DR. ARABINDA PADHEE, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.	SANJIB MOHANTY VS	// ()	AOR20220001611C202600130
246	D-EXP/28711/2026	RAMESH CHANDRA MOHANTY VS SOVA SHARMA, I.A.S.	ADV. VS	// ()	
247	D-EXP/28722/2026	PANCHANAN SAHOO VS SOVA SHARMA, I.A.S.	ADV. VS	// ()	
248	D-EXP/28728/2026	PRASANNA PRADHAN VS SOVA SHARMA, I.A.S.	ADV. VS	// ()	
249	D-EXP/28779/2026	SUBRAT KUMAR BEHERA VS STATE OF ODISHA	MANORANJAN MUDULI VS	// ()	AOD20240000388C202600025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-FAO/28505/2026	D.M., ORIENTAL INSURANCE CO. LTD., BHUBANESWAR VS SASMITA DASH	PRASANTA KUMAR MAHALI VS	// 0	//
251	D-FAO/28600/2026	SASHIKANTA BEHERA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0	//
252	D-FAO/28602/2026	SUDAM CHARAN MAHAKUR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0	//
253	D-FAO/28603/2026	SUDHAKAR NAYAK VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0	//
254	D-FAO/28606/2026	SEPHALI PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0	//
255	D-FAO/28610/2026	SARAT KUMAR DALAI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0	//
256	D-FAO/28639/2026	TARA KERKETTA VS UNION OF INDIA	SATYABAN SAHOO VS	// 0	//
257	D-FAO/28641/2026	BASANTI PALEI VS UNION OF INDIA	SATYABAN SAHOO VS	// 0	//
258	D-FAO/28642/2026	ABDUL MAJJI VS UNION OF INDIA	SATYABAN SAHOO VS	// 0	//
259	D-FAO/28685/2026	DEBASMITA PATTANAIK @ PATTANAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0	//
260	D-MACA/28479/2026	TULASI SAHOO VS PADMA CHARAN THAKUR	PRADEEP KUMAR MISHRA VS	// 0	//
261	D-MACA/28483/2026	SUBHASHREE MOHANTY	PRADEEP KUMAR MISHRA	//	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		ARJUN PARIDA		//	
262	D-MACA/28501/2026	THE B.M., SHRIRAM GENERAL INSURANCE CO. LTD., BHUBANESWAR	PARANJAY KUMAR MAHALI	//	
		VS	VS	0	
		ATARA SAHU		//	
263	D-MACA/28543/2026	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD., BHUBANESWAR	GOMPA SADDUTTA	//	
		VS	VS	0	
		MANDARA MAJHI		//	
264	D-MACA/28550/2026	TATA AIG GENERAL INSURANCE COMPANY LTD., BHUBANESWAR	CHHABRA SWAR DUTTA	//	
		VS	VS	0	
		PUSTAMANI NAIK		//	
265	D-MACA/28586/2026	SADANANDA PUJHARI	JAGABANDHU SAHU	//	AOR20220001487C202600093
		VS	VS	0	
		ASIS KUMAR TRIPATHY		//	
266	D-MACA/28616/2026	M/S. ORIENTAL INSURANCE CO. LTD., BHUBANESWAR	PARAMOD KUMAR TRIPATHY	//	
		VS	VS	0	
		BABITA SAHOO		//	
267	D-MACA/28621/2026	THE DIVISIONAL MANAGER, THE ORIENTAL INSURANCE COMPANY LTD., BHUBANESWAR	PARAMOD KUMAR TRIPATHY	//	
		VS	VS	0	
		RAJKISHORE MAHAPATRA		//	
268	D-MACA/28624/2026	SHRIRAM GENERAL INSURANCE COMPANY LTD.	ADAM ALI KHAN	//	
		VS	VS	0	
		PRATIMA BASTIA		//	
269	D-MACA/28645/2026	THE B.M., NATIONAL INSURANCE CO. LTD., BHUBANESWAR	MAHANTOSH SINHA	//	
		VS	VS	0	
		MOHAMMED QUMARUDDIN		//	
270	D-MACA/28646/2026	THE B.M., NATIONAL INSURANCE CO. LTD., BHUBANESWAR	MAHANTOSH SINHA	//	
		VS	VS	0	
		TENKA BHARATI		//	
271	D-MACA/28684/2026	KANAK ROUT	DHANESWAR BEHERA	//	
		VS	VS	0	
		DAMODAR SWAIN		//	
272	D-MACA/28716/2026	AJAYA MUDULI	KAPILA CHARAN NAYAK	//	
		VS	VS	0	

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		MINAKETAN RAY		//	
273	D-MACA/28725/2026	RANJULATA JENA	KAPILA CHARAN NAYAK	//	
		VS	VS	()	
		MINAKETAN RAY		//	
274	D-MACA/28769/2026	THE REGIONAL MANAGER THE ORIENTAL INSURANCE CO. LTD. BHUBANESWAR	K. K. MOHAPATRA	//	
		VS	VS	()	
		SUDARSHAN SWAIN		//	
275	D-MACA/28845/2026	M/S. TAHERA MOTORS	UMA CHARAN MISHRA	//	
		VS	VS	()	
		MAMATA MEHER		//	
276	D-MATA/28622/2026	JHUMURI BEHERA	RABINDRANATH BARIK	//	AOR20220004220C202600010
		VS	VS	()	
		KALU CHARAN BEHERA		//	
277	D-MATA/28864/2026	BISWANATH PATRA	MANAS KUMAR CHAND	//	
		VS	VS	()	
		SUDIPTA MOHAPATRA		//	
278	D-MSA/28515/2026	JYOTSNA RANI PRADHAN	SIVA SANKAR CHAINI	//	
		VS	VS	()	
		SECRETARY ODISHA REAL ESTATE REGULATORY AUTHORITY, BHUBANESWAR		//	
279	D-RSA/28477/2026	MANGILAL BOTHRA	LAXMAN PRADHAN	//	
		VS	VS	()	
		PRADEEP AGARWALA		//	
280	D-RSA/28675/2026	SURYAKANTA BEHERA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		MANORANJAN SAHOO		//	
281	D-RSA/28695/2026	SANJEEB PARIJA @ BIBHUDENDU PARIJA	NARAYAN PRASAD PARIJA	//	
		VS	VS	()	
		MINATI MISHRA		//	
282	D-TRPCRL/19344/2026	RAJESH KUMAR DORA	ARIJEET MISHRA	KOTPAD /149 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
283	D-TRPCRL/19444/2026	ASHUTOSH MOHAPATRA	PRANAB RANJAN CHHATOI	/0	
		VS	VS	()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WA/28527/2026	RAJKISHOR SAHU VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS STATE OF ODISHA	// () //	
285	D-WA/28748/2026	STATE OF ODISHA VS RANJIT KUMAR BHATTACHARYA	SAROJ KUMAR JEE,A.G.A VS RANJIT KUMAR BHATTACHARYA	// () //	LOD20240000194C202600212
286	D-WP(C)/28460/2026	PRIYARANJAN MOHAPATRA VS STATE OF ODISHA	SANDHYARANI PANI VS STATE OF ODISHA	// () //	AOR20230000010C202600106
287	D-WP(C)/28461/2026	PRASANNA KUMAR DAS VS STATE OF ODISHA	PRABHAKAR SABAT VS STATE OF ODISHA	// () //	AOD20260000172C202600070
288	D-WP(C)/28462/2026	NARAYAN CHANDRA RANA @ NARAYAN RANA VS STATE OF ODISHA	SANJIB MOHANTY VS STATE OF ODISHA	// () //	AOR20220001611C202600123
289	D-WP(C)/28463/2026	GOKULANANDA DAS VS UTKAL UNIVERSITY	SANJIB MOHANTY VS UTKAL UNIVERSITY	// () //	AOR20220001611C202600124
290	D-WP(C)/28464/2026	RANKANATHA GUMANSINGH VS UTKAL UNIVERSITY	SANJIB MOHANTY VS UTKAL UNIVERSITY	// () //	AOR20220001611C202600125
291	D-WP(C)/28465/2026	SANATAN DAS VS REGISTRAR, UTKAL UNIVERSITY	SANJIB MOHANTY VS REGISTRAR, UTKAL UNIVERSITY	// () //	AOR20220001611C202600126
292	D-WP(C)/28466/2026	M/S BHAKTA BATSHALA SAHU, JAJPUR VS ASSISTANT COMMISSIONER OF GST AND CENTRAL EXCISE, JAJPUR	RAMESH CHANDRA JENA VS ASSISTANT COMMISSIONER OF GST AND CENTRAL EXCISE, JAJPUR	// () //	
293	D-WP(C)/28467/2026	ALEKHA PRASAD DAS VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS STATE OF ODISHA	// () //	
294	D-WP(C)/28468/2026	RABINDRANATH SAHOO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS STATE OF ODISHA	// () //	
295	D-WP(C)/28469/2026	PRAFULLA KUMAR PANDA	TUSHAR KANTA NAYAK	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/28470/2026	BIRANCHI NARAYAN SAMAL	TUSHAR KANTA NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/28471/2026	RAJENDRA KUMAR JAGAT @ RAJENDRA KUMAR JAGAT	ARUN KUMAR DAS	//	
	WP(C)/19683/2026	VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/28472/2026	M/S ESL STEEL LTD, SUNDARGARH	AMIT PATTNAIK	//	
	WP(C)/19592/2026	VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/28474/2026	M/S ESL STEEL LTD, SUNDARGARH	AMIT PATTNAIK	//	
	WP(C)/19594/2026	VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/28475/2026	PRAFULLA KUMAR ROUT	BHAWANI SANKAR PANIGRAHI	//	
	WP(C)/19646/2026	VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/28488/2026	NIRANJAN KUMAR VERMA	ARUN KUMAR PATRA	//	AOD20240000516C202600033
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/28489/2026	RANJAN KUMAR SHARMA	MANAS PATI	//	AOR20220001535C202600155
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/28490/2026	MANAGING COMMITTEE OF PADHUAN KUMARPURHUB	PRADIP KUMAR PATTANAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/28491/2026	MALATI KUMARI MOHARANA	PRADIPTA KUMAR PATTANAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/28492/2026	RUPADHAR PUJARI	MANAS PATI	//	AOR20220001535C202600154
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/28493/2026	MANAGING COMMITTEE OF GRAM PANCHAYAT HIRASIPHOOK	OMANGA BHANU NAYAK	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/28494/2026	STATE OF ODISHA MANTU RANJAN MOHAPATRA VS	MOHIT KUMAR PATI VS	// // ()	AOR20220001535C202600153
308	D-WP(C)/28495/2026	STATE OF ODISHA SAROJ RANJAN PATI VS	MANAS PATI VS	// // ()	AOR20220001535C202600152
309	D-WP(C)/28497/2026	STATE OF ODISHA DAITARI CHARAN SAHOO VS	PRASANTA KUMAR MISHRA VS	// // ()	
310	D-WP(C)/28498/2026	STATE OF ODISHA SURESH CHANDRA JENA VS	SUBASH CHANDRA PUSPALAKA VS	// // ()	
311	D-WP(C)/28499/2026 WP(C)/19632/2026	STATE OF ODISHA TUSAR RANJAN MALLICK VS	AVIJIT MISHRA VS	// // ()	
312	D-WP(C)/28500/2026 WP(C)/19655/2026	STATE OF ODISHA SUDHIR KUMAR SAHOO VS	SASWATI MOHAPATRA VS	// // ()	
313	D-WP(C)/28503/2026	STATE OF ODISHA SIMANCHAL MISHRA VS	ADYASIDHI MISHRA VS	// // ()	
314	D-WP(C)/28504/2026 WP(C)/19660/2026	STATE OF ODISHA PADMABATI SETHI VS	SASWATI MOHAPATRA VS	// // ()	
315	D-WP(C)/28506/2026	MANAGING DIRECTOR CUM CHIEF EXECUTIVE OFFICER, CANARA BANK, BENGALURU JAGATANANDA SAHU VS	BHAKTA RANJAN BARIK VS	// // ()	
316	D-WP(C)/28507/2026	STATE OF ODISHA SUSHANTA KUMAR PARIDA VS	JAGANNATH BHUYAN VS	// // ()	
317	D-WP(C)/28508/2026	STATE OF ODISHA SHAKTIPADA PANIGRAHI VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// // ()	AOD20240000311C202600051

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/28509/2026	DEBARAJ RATH VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// () //	
319	D-WP(C)/28510/2026	LIZA SAHOO VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// () //	AOD20240000311C202600052
320	D-WP(C)/28511/2026	M/S PRADEEP MULTIPLEX PVT LTD VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// () //	AOD20240000516C202600034
321	D-WP(C)/28512/2026	SK.AZAD ALLI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //	
322	D-WP(C)/28513/2026	MD. IQBAL VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// () //	
323	D-WP(C)/28514/2026 WP(C)/19614/2026	NIBEDITA DALEI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// () //	
324	D-WP(C)/28516/2026	PRIYA RANJAN SAMANTARAY VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// () //	
325	D-WP(C)/28518/2026	THE CHIEF EXECUTIVE OFFICER, TPNODL LTD., BALASORE VS BRAHMANANDA DAS	RESASANTA KUMAR TRIPATHY VS	// () //	
326	D-WP(C)/28519/2026	THE CHIEF EXECUTIVE OFFICER, TPNODL LTD, BALASORE VS MAHESWAR SETHI	RESASANTA KUMAR TRIPATHY VS	// () //	
327	D-WP(C)/28520/2026	THE CHIEF EXECUTIVE OFFICER, TPNODL, BALASORE VS GANESWAR JENA	RESASANTA KUMAR TRIPATHY VS	// () //	
328	D-WP(C)/28521/2026	THE CHIEF EXECUTIVE OFFICER, TPNODL LTD, BALASORE VS DAMBARU @ DAMBRUDHAR MAHANTA	RESASANTA KUMAR TRIPATHY VS	// () //	
329	D-WP(C)/28522/2026	THE CHIEF EXECUTIVE OFFICER, TPNODL LTD., BALASORE	RESASANTA KUMAR TRIPATHY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
330	D-WP(C)/28523/2026	GOURA @ GOUR MOHAN MAHANTA THE CHIEF EXECUTIVE OFFICER, TPNODL LTD., BALASORE	PRASANTA KUMAR TRIPATHY	//	
		VS	VS	0	
331	D-WP(C)/28524/2026	UMAKANTA PADHIARI @ PADHIHARI THE CHIEF EXECUTIVE OFFICER, TPNODL LTD., BALASORE	PRASANTA KUMAR TRIPATHY	//	
		VS	VS	0	
332	D-WP(C)/28525/2026	HAREKRUSHNA NANDA MAA TARINI RICE MILL, BUDHAPADA, KHURDA	BIKRAM KESHARI RAJ	//	
		VS	VS	0	
333	D-WP(C)/28526/2026	STATE OF ODISHA ABHIMANYU NAYAK	ARUNA NAYAK	//	
		VS	VS	0	
334	D-WP(C)/28528/2026	STATE OF ODISHA BASANTA KUMAR MALLICK	ARUNA NAYAK	//	
		VS	VS	0	
335	D-WP(C)/28529/2026	STATE OF ODISHA NARAYAN PATNAIK	BIJAYA KUMAR PARIDA 2	//	AOD20220001998C202600017
		VS	VS	0	
336	D-WP(C)/28530/2026 WP(C)/19668/2026	STATE OF ODISHA PRAFULLA KUMAR DASH	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
337	D-WP(C)/28531/2026	STATE OF ODISHA BABULU PATEL	SARADA DASH	//	
		VS	VS	0	
338	D-WP(C)/28532/2026	SHRIRAM FINANCE LTD., NAVI MUMBAI, MAHARASTRA SMRUTIREKHA ROUL	BALARAM NAYAK	//	
		VS	VS	0	
339	D-WP(C)/28533/2026	STATE OF ODISHA SUSANTA KUMAR NANDA	LOKANATH RATH	//	
		VS	VS	0	
340	D-WP(C)/28534/2026	STATE OF ODISHA RABI NARAYAN MANDAL	AMIYA KUMAR MISHRA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/28535/2026	STATE OF ODISHA PRAMOD KUMAR BEHERA VS	BIJAYA KUMAR PARIDA 2 VS	// // ()	AOD20220001998C202600018
342	D-WP(C)/28536/2026 WP(C)/19651/2026	STATE OF ODISHA SABITA SAMAL VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202600110
343	D-WP(C)/28538/2026	STATE OF ODISHA GIRISH CHANDRA ROUT VS	PRITI PUNYATOYA VS	// // ()	
344	D-WP(C)/28539/2026	STATE OF ODISHA SAILENDRA CHANDRA DEO VS	DR.PURUSOTTAM CHULI VS	// // ()	
345	D-WP(C)/28540/2026	STATE OF ODISHA PADARBINDA MOHANTY VS	DR.PURUSOTTAM CHULI VS	// // ()	
346	D-WP(C)/28542/2026	STATE OF ODISHA CHINMAYEE MISHRA VS	PRITI PUNYATOYA VS	// // ()	
347	D-WP(C)/28544/2026	STATE OF ODISHA SAROJ KUMAR SAHU VS	DR.PURUSOTTAM CHULI VS	// // ()	
348	D-WP(C)/28545/2026	STATE OF ODISHA BASANTA KUMAR PRADHAN VS	DR.PURUSOTTAM CHULI VS	// // ()	
349	D-WP(C)/28546/2026	STATE OF ODISHA ANANTA MOHAPATRA VS	PRITI PUNYATOYA VS	// // ()	
350	D-WP(C)/28547/2026	STATE OF ODISHA KALANDI BEHERA VS	PRITI PUNYATOYA VS	// // ()	
351	D-WP(C)/28548/2026	STATE OF ODISHA JOGINATH MALLIK VS STATE OF ODISHA	PRITI PUNYATOYA VS	// // ()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/28549/2026	SATRUGHNA GOUDA VS STATE OF ODISHA	RAMDAS ACHARY VS	// () //	
353	D-WP(C)/28551/2026	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202600182
354	D-WP(C)/28552/2026	TARINI CHARAN GOUDA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202600181
355	D-WP(C)/28553/2026	ROHIT KUMAR SETHI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// () //	
356	D-WP(C)/28554/2026	ANITA BEHERA VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// () //	
357	D-WP(C)/28555/2026	SUSHILA JAIN VS STATE OF ODISHA	SATYAJIT SAHOO VS	// () //	
358	D-WP(C)/28556/2026	SOYAM PRAKASH SINGH VS UNION OF INDIA	DEBI PRASAD DHALSAMANTA VS	// () //	AOR20220001793C202600004
359	D-WP(C)/28557/2026	SANJIT KUMAR MUNDA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// () //	
360	D-WP(C)/28558/2026	RAJENDRA KOTINI VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// () //	
361	D-WP(C)/28559/2026	DHRUBA CHARAN DAS VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// () //	
362	D-WP(C)/28560/2026	JAGADISH CHANDRA BARIK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// () //	
363	D-WP(C)/28561/2026	TAAPOI SAMAL	ANIMA KUMARI DEI	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/28562/2026	SUSMITA MISHRA	SRIKANTA KUMAR NATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/28563/2026	MANOJ KUMAR SETH	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/28564/2026	PRADEEP KUMAR SATAPATHY	SANTOSH KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/28565/2026	PRAMOD KUMAR NAYAK	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/28566/2026	LOKANATH PARIDA	SIBA PRASAD SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/28570/2026	UPENDRA NATH DEY	PREMANANDA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/28571/2026	BIJAYEENI DHAL	BISWAJIT NAYAK	//	
		VS	VS	0	
		SECRETARY, BHUBANESWAR DEVELOPMENT AUTHORITY, BHUBANESWAR		//	
371	D-WP(C)/28572/2026	LAXMI NARAYAN SAHU	PREMANANDA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/28574/2026	MANAGING COMMITTEE OF JAGMOHAN HIGH SCHOOL, KURUDA	SOERKHURDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/28575/2026	RABINDRA KUMAR MISHRA	PREMANANDA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/28576/2026	ANANDA KUMAR SAHOO	PREMANANDA MOHANTY	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/28578/2026	STATE OF ODISHA MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, KADIPADA, KHURDA	VS	// 0	
376	D-WP(C)/28579/2026	STATE OF ODISHA BHAGABAN BEHERA	KUNAL KUMAR SWAIN VS	// 0	
377	D-WP(C)/28580/2026	STATE OF ODISHA M/S KRSNA MINERALS	MANAS RANJAN BAUG VS	// 0	AOR20220002374C202600081
378	D-WP(C)/28581/2026	REGISTRAR OF NATIONAL COMPANY LAW TRIBUNAL, CUTTACK BENCH BIRENDRA NAIK	KANANBALA ROY CHOUDHURY VS	// 0	AOR20220001523C202600068
379	D-WP(C)/28582/2026	BANDHAN BANK SANTOSH KUMAR PATRA	PREMANANDA MOHANTY VS	// 0	
380	D-WP(C)/28583/2026	STATE OF ODISHA BAIJAYANTIMALA SUBUDHI	DEEPALI MAHAPATRA VS	// 0	
381	D-WP(C)/28584/2026	STATE OF ODISHA SARAT KUMAR SINGH	KUNAL KUMAR SWAIN VS	// 0	
382	D-WP(C)/28585/2026	STATE OF ODISHA MANAGING COMMITTEE OF TORADANALI HIGH SCHOOL, MARKANAL	VS	// 0	
383	D-WP(C)/28587/2026	STATE OF ODISHA JHINU BALA ROUT	UPENDRA KUMAR SAMAL VS	// 0	
384	D-WP(C)/28588/2026	STATE OF ODISHA MANAGING COMMITTEE OF DR.PRASANNA PATTANAYAK HIGH SCHOOL, KHURDA	VS	// 0	
385	D-WP(C)/28589/2026	STATE OF ODISHA PREM CHAND KHOSLA	PRANAB RANJAN CHHATOI VS	// 0	
		STATE OF ODISHA		//	

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386	D-WP(C)/28590/2026	PABITRA PANDEY VS RAJESWARI @ BABY PANDEY	ABHAYA KUMAR PARIDA VS	// ()	
387	D-WP(C)/28592/2026	PUSPANJALI PATRA VS STATE OF ODISHA	TANMAY MISHRA VS	// ()	
388	D-WP(C)/28593/2026	BHUBANESWAR PATEL VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// ()	
389	D-WP(C)/28594/2026	MOHAMMAD MOQUIM VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// ()	
390	D-WP(C)/28595/2026	JANA RANJAN BADAPANDA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// ()	
391	D-WP(C)/28598/2026	MANGULU KSHETI VS STATE OF ODISHA	MANORANJAN DASH VS	// ()	
392	D-WP(C)/28599/2026	AMULYA NAIK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// ()	
393	D-WP(C)/28601/2026	NABIN KUMAR SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	// ()	AOR20220001487C202600094
394	D-WP(C)/28604/2026	DHARPUR GRAM PANCHAYAT VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// ()	AOD20240000306C202600111
395	D-WP(C)/28605/2026	SUBRAT KUMAR BEHERA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// ()	
396	D-WP(C)/28607/2026	BABA PRASAD MAHARANA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// ()	
397	D-WP(C)/28608/2026	BINOD KUMAR PANIGRAHI	BIJAYA KUMAR ROUSTRAY	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
398	D-WP(C)/28609/2026	KRUPASINDHU PADHI	LALATENDU SAMAL	//	AOD20240000276C202600036
	WP(C)/19689/2026	VS	VS	()	
		STATE OF ODISHA		//	
399	D-WP(C)/28611/2026	MADAN MOHAN BASTIA	SATYAJIT MOHAPATRA (2)	//	
		VS	VS	()	
		UNION OF INDIA		//	
400	D-WP(C)/28614/2026	NIRMAL KUMAR PALAI	MANOJ KUMAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-WP(C)/28615/2026	TUSHAR KANTI DAS	ANSHUMAN DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-WP(C)/28617/2026	DIBAKAR RANA	SANJAY KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-WP(C)/28618/2026	DAMODAR BEHERA	BIPLABA P.B. BAHALI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-WP(C)/28619/2026	LINGARAJ LENKA	SUSANTA KUMAR ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-WP(C)/28620/2026	JYOTINDRA SINGH DEO	JYOTIRMAY GUPTA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-WP(C)/28623/2026	PRADIPTA KUMAR PALAI	MANOJ KUMAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-WP(C)/28625/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION	SHAMINTRA CORPORATION LTD, JAJPUR	//	
		VS	VS	()	
		THE CONTROLLING AUTHORITY UNDER THE P.G ACT CUM DIVISIONAL LABOUR COMMISSIONER, JAJPUR		//	
408	D-WP(C)/28626/2026	KRUSHNA CHARAN NAYAK	SIDHESWAR MALLIK	//	
		VS	VS	()	

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409	D-WP(C)/28629/2026	STATE OF ODISHA DEBASHIS PADHI VS	SUBRAT KUMAR NAYAK VS	// // ()	
410	D-WP(C)/28630/2026 WP(C)/19686/2026	BRANCH MANAGER, HDFC BANK, JAJPUR ROAD KRUPASINDHU PADHI VS	LALATENDU SAMAL VS	// // ()	AOD20240000276C202600037
411	D-WP(C)/28631/2026	STATE OF ODISHA M/S RANJAN RAY VS	KSHIROD KUMAR SAHOO VS	// // ()	AOR20220001352C202600019
412	D-WP(C)/28632/2026	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD, JAJPUR VS	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD, JAJPUR VS	// // ()	
413	D-WP(C)/28633/2026	THE CONTROLLING AUTHORITY UNDER THE P.G ACT CUM DIVISIONAL LABOUR COMMISSIONER, JAJPUR M/S WOODHILL INFRASTRUCTURE LTD VS	SIDHANT DWIBEDI VS	// // ()	AOR20220001213C202600014
414	D-WP(C)/28634/2026	THE CHIEF ENGINEER, DPI AND ROADS, WORKS DEPARTMENT M/S WOODHILL INFRASTRUCTURE LTD VS	SIDHANT DWIBEDI VS	// // ()	AOR20220001213C202600015
415	D-WP(C)/28635/2026	STATE OF ODISHA AJAYA KUMAR SENAPTI VS	SIDHESWAR MALLIK VS	// // ()	
416	D-WP(C)/28636/2026	STATE OF ODISHA M/S WOODHILL INFRASTRUCTURE LTD VS	SIDHANT DWIBEDI VS	// // ()	AOR20220001213C202600016
417	D-WP(C)/28637/2026	STATE OF ODISHA THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD, JAJPUR VS	THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD, JAJPUR VS	// // ()	
418	D-WP(C)/28643/2026	THE CONTROLLING AUTHORITY UNDER THE P.G ACT CUM DIVISIONAL LABOUR COMMISSIONER, JAJPUR BAJRANG CLUB, DHENKANAL VS	PRANAB KUMAR GHOSE VS	// // ()	
419	D-WP(C)/28644/2026	UNION OF INDIA THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD., JAJPUR VS	THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD., JAJPUR VS	// // ()	
		THE CONTROLLING AUTHORITY UNDER THE P.G ACT -CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR			

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420	D-WP(C)/28649/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD, JAJPUR VS THE CONTROLLING AUTHORITY UNDER THE P.G ACT CUM DIVISIONAL LABOUR COMMISSIONER, JAJPUR	BHIM PRASAD PATRA	// ()	
421	D-WP(C)/28650/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD, JAJPUR VS THE CONTROLLING AUTHORITY UNDER THE P.G ACT CUM DIVISIONAL LABOUR COMMISSIONER, JAJPUR	BHIM PRASAD PATRA	// ()	
422	D-WP(C)/28651/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD, JAJPUR VS THE CONTROLLING AUTHORITY UNDER THE P.G ACT CUM DIVISIONAL LABOUR COMMISSIONER, JAJPUR	BHIM PRASAD PATRA	// ()	
423	D-WP(C)/28652/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD., JAJPUR VS THE CONTROLLING AUTHORITY UNDER THE P.G ACT -CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR	BHIM PRASAD PATRA	// ()	
424	D-WP(C)/28655/2026	KANTARU PRADHAN VS STATE OF ODISHA	GOURI MOHAN RATH	// () //	
425	D-WP(C)/28656/2026	JYOTIRMAYEE RAY VS STATE OF ODISHA	SOURAV SUMAN BHUYAN	// () //	
426	D-WP(C)/28657/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD, JAJPUR VS THE CONTROLLING AUTHORITY UNDER THE P.G ACT CUM DIVISIONAL LABOUR COMMISSIONER, JAJPUR	BHIM PRASAD PATRA	// () //	
427	D-WP(C)/28658/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD, JAJPUR VS THE CONTROLLING AUTHORITY UNDER THE P.G ACT CUM DIVISIONAL LABOUR COMMISSIONER, JAJPUR ROAD, JAJPUR	BHIM PRASAD PATRA	// () //	
428	D-WP(C)/28659/2026	RABINDRA KUMAR BEHERA VS STATE OF ODISHA	GOURI MOHAN RATH	// () //	
429	D-WP(C)/28660/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD., JAJPUR VS THE CONTROLLING AUTHORITY UNDER THE P.G ACT -CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR	BHIM PRASAD PATRA	// () //	
430	D-WP(C)/28661/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD, JAJPUR VS THE CONTROLLING AUTHORITY UNDER THE P.G ACT CUM DIVISIONAL LABOUR COMMISSIONER, JAJPUR	BHIM PRASAD PATRA	// () //	
431	D-WP(C)/28663/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD., JAJPUR	BHIM PRASAD PATRA	//	

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		VS	VS	()	
432	D-WP(C)/28664/2026	THE CONTROLLING AUTHORITY UNDER THE P.G ACT -CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD, JAJPUR		//	
		VS	VS	()	
433	D-WP(C)/28665/2026	THE CONTROLLING AUTHORITY UNDER THE P.G ACT CUM DIVISIONAL LABOUR COMMISSIONER, JAJPUR THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD, JAJPUR		//	
		VS	VS	()	
434	D-WP(C)/28666/2026	THE CONTROLLING AUTHORITY UNDER THE P.G ACT CUM DIVISIONAL LABOUR COMMISSIONER, JAJPUR ROAD, JAJPUR THE UNIT HEAD, FERRO CHROME PLANT M/S. ODISHA MINING CORPORATION LTD., JAJPUR ROAD JAJPUR		//	
		VS	VS	()	
435	D-WP(C)/28667/2026	THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD, JAJPUR		//	
		VS	VS	()	
436	D-WP(C)/28668/2026	THE CONTROLLING AUTHORITY UNDER THE P.G ACT CUM DIVISIONAL LABOUR COMMISSIONER, JAJPUR THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD., JAJPUR		//	
		VS	VS	()	
437	D-WP(C)/28670/2026	THE CONTROLLING AUTHORITY UNDER THE P.G ACT -CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD, JAJPUR		//	
		VS	VS	()	
438	D-WP(C)/28671/2026	THE CONTROLLING AUTHORITY UNDER THE P.G ACT CUM DIVISIONAL LABOUR COMMISSIONER, JAJPUR THE UNIT HEAD, FERRO CHROME PLANT M/S. ODISHA MINING CORPORATION LTD., JAJPUR ROAD JAJPUR		//	
		VS	VS	()	
439	D-WP(C)/28673/2026	THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD, JAJPUR		//	
		VS	VS	()	
440	D-WP(C)/28674/2026	THE CONTROLLING AUTHORITY UNDER THE P.G ACT CUM DIVISIONAL LABOUR COMMISSIONER, JAJPUR ROAD, JAJPUR UJJALA SABAR	KRISHNA CHANDRA SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-WP(C)/28676/2026	THE CONTROLLING AUTHORITY UNDER THE P.G ACT -CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD., JAJPUR		//	
		VS	VS	()	
442	D-WP(C)/28677/2026	THE CONTROLLING AUTHORITY UNDER THE P.G ACT -CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR THE UNIT HEAD, FERRO CHROME PLANT M/S. ODISHA MINING CORPORATION LTD., JAJPUR ROAD JAJPUR		//	
		VS	VS	()	

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443	D-WP(C)/28678/2026	THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR PHALGUNI MAJHI VS STATE OF ODISHA	NIRANJAN LENKA VS	// ()	
444	D-WP(C)/28679/2026	ANJALI PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()	
445	D-WP(C)/28680/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD., JAJPUR VS	SHAMINATHA CORPORATION LTD., JAJPUR VS	// ()	
446	D-WP(C)/28681/2026	THE CONTROLLING AUTHORITY UNDER THE P.G ACT -CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD, JAJPUR VS	SHAMINATHA CORPORATION LTD, JAJPUR VS	// ()	
447	D-WP(C)/28682/2026	THE CONTROLLING AUTHORITY UNDER THE P.G ACT CUM DIVISIONAL LABOUR COMMISSIONER, JAJPUR ROAD, JAJPUR THE UNIT HEAD, FERRO CHROME PLANT M/S. ODISHA MINING CORPORATION LTD., JAJPUR ROAD JAJPUR VS	SHAMINATHA CORPORATION LTD., JAJPUR ROAD JAJPUR VS	// ()	
448	D-WP(C)/28683/2026	THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR SANJUKTA NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()	
449	D-WP(C)/28687/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD., JAJPUR VS	SHAMINATHA CORPORATION LTD., JAJPUR VS	// ()	
450	D-WP(C)/28688/2026	THE CONTROLLING AUTHORITY UNDER THE P.G ACT -CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR PUNAM SINGH VS UNION OF INDIA	DEBA KUMAR RATH VS	// ()	
451	D-WP(C)/28689/2026	THE UNIT HEAD, FERRO CHROME PLANT M/S. ODISHA MINING CORPORATION LTD., JAJPUR ROAD JAJPUR VS	SHAMINATHA CORPORATION LTD., JAJPUR ROAD JAJPUR VS	// ()	
452	D-WP(C)/28690/2026	THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD, JAJPUR VS	SHAMINATHA CORPORATION LTD, JAJPUR VS	// ()	
453	D-WP(C)/28691/2026	THE CONTROLLING AUTHORITY UNDER THE P.G ACT CUM DIVISIONAL LABOUR COMMISSIONER, JAJPUR ROAD, JAJPUR MANAGING COMMITTEE OF GOPABANDHU UP SCHOOL, SHREERISWALI PO-BAM, DHENKANAL VS STATE OF ODISHA	DOYASHREEERISWALI VS	// ()	

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454	D-WP(C)/28692/2026	TORQUE MINERALS PVT LTD VS NATIONAL FACELESS ASSESSMENT CENTRE	JAGAMOHAN PATTANAIAK VS //	// () //	AOR20220001586C202600042
455	D-WP(C)/28693/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD., JAJPUR VS THE CONTROLLING AUTHORITY UNDER THE P.G ACT -CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR	ABDUL MUQSID VS //	// () //	
456	D-WP(C)/28694/2026	SUSANTA KUMAR MOHANTY VS UTKAL UNIVERSITY	SANJIB MOHANTY VS //	// () //	AOR20220001611C202600133
457	D-WP(C)/28696/2026	THE UNIT HEAD, FERRO CHROME PLANT M/S.ODISHA MINING CORPORATION LTD., JAJPUR ROAD JAJPUR VS THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR	ABDUL MUQSID VS //	// () //	
458	D-WP(C)/28697/2026	SUNIL KUMAR MANGARAJ VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS //	// () //	AOR20220001586C202600043
459	D-WP(C)/28698/2026	AJODHI CHARANA PANDA VS UTKAL UNIVERSITY	SANJIB MOHANTY VS //	// () //	AOR20220001611C202600134
460	D-WP(C)/28699/2026	MANAGING COMMITTEE OF LAXMIPRIYA UP SCHOOLS VS STATE OF ODISHA	SUPRIYON HARAR VS //	// () //	
461	D-WP(C)/28700/2026	DILLIP KUMAR PAL VS UTKAL UNIVERSITY	SANJIB MOHANTY VS //	// () //	AOR20220001611C202600135
462	D-WP(C)/28701/2026	HARAPRIYA ROUT VS STATE OF ODISHA	AKASH KUMAR BORAL VS //	// () //	AOD20230000781C202600012
463	D-WP(C)/28702/2026	M/S ORISSA ROYAL WATER PLANT, KENDRAPARA VS THE CHIEF COMMISSIONER OF COMMERCIAL TAXES AND GOOD AND SERVICES TAX, CUTTACK	ABDUL MUQSID VS //	// () //	
464	D-WP(C)/28703/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD., JAJPUR VS THE CONTROLLING AUTHORITY UNDER THE P.G ACT -CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR	ABDUL MUQSID VS //	// () //	
465	D-WP(C)/28704/2026	THE UNIT HEAD, FERRO CHROME PLANT M/S.ODISHA MINING CORPORATION LTD., JAJPUR ROAD JAJPUR	ABDUL MUQSID	//	

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		VS	VS	()	
466	D-WP(C)/28705/2026	THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR MANAGING COMMITTEE OF KRUSHNA CHANDRA USURHICOLARURI		//	
		VS	VS	()	
467	D-WP(C)/28706/2026	STATE OF ODISHA THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINERAL CORPORATION LTD, JAJPUR		//	
		VS	VS	()	
468	D-WP(C)/28707/2026	THE CONTROLLING AUTHORITY UNDER THE P.G ACT CUM DIVISIONAL LABOUR COMMISSIONER, JAJPUR ROAD, JAJPUR TIBURAM TANGULU	AMIYA KUMAR CHHATOI	//	
		VS	VS	()	
469	D-WP(C)/28708/2026	STATE OF ODISHA MANAGING COMMITTEE OF BRAHMANIA UP SCHOOL, YASHREKABISWAL		//	
		VS	VS	()	
470	D-WP(C)/28709/2026	STATE OF ODISHA THE UNIT HEAD, FERRO CHROME PLANT M/S.ODISHA MINERAL CORPORATION LTD., JAJPUR ROAD JAJPUR		//	
		VS	VS	()	
471	D-WP(C)/28710/2026	THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR SUBASH CHANDRA MAHAKUD	NIRANJAN NAYAK	//	
		VS	VS	()	
472	D-WP(C)/28712/2026	STATE OF ODISHA MANAGING COMMITTEE OF NARAYAN CHANDRA USURHICOLARURI		//	
		VS	VS	()	
473	D-WP(C)/28713/2026	STATE OF ODISHA KRUTIBAS NAYAK	AMIYA KUMAR CHHATOI	//	
		VS	VS	()	
474	D-WP(C)/28714/2026	STATE OF ODISHA GANESWAR DASH	NIRANJAN NAYAK	//	
		VS	VS	()	
475	D-WP(C)/28715/2026	STATE OF ODISHA THE UNIT HEAD, FERRO CHROME PLANT M/S.ODISHA MINERAL CORPORATION LTD., JAJPUR ROAD JAJPUR		//	
		VS	VS	()	
476	D-WP(C)/28718/2026	THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR MANAGING COMMITTEE OF SITALABASA UP SCHOOL, YASHREKABISWAL		//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-WP(C)/28719/2026	STATE OF ODISHA CHANDRA SEKHAR PADHY VS	AMIYA KUMAR CHHATOI VS	// // ()	
478	D-WP(C)/28720/2026	STATE OF ODISHA LAXMIDHAR COLLEGE OF MEDICAL SCIENCE, BALASORE	PARSURAM DAS VS	// // ()	
479	D-WP(C)/28721/2026	STATE OF ODISHA THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD, JAJPUR	PARSURAM DAS VS	// // ()	
480	D-WP(C)/28723/2026	THE CONTROLLING AUTHORITY UNDER THE P.G ACT CUM DIVISIONAL LABOUR COMMISSIONER, JAJPUR ROAD, JAJPUR THE UNIT HEAD, FERRO CHROME PLANT M/S.ODISHA MINING CORPORATION LTD., JAJPUR ROAD JAJPUR	PARSURAM DAS VS	// // ()	
481	D-WP(C)/28726/2026	THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM- DIVISIONAL LABOUR COMMISSIONER, JAJPUR MANAGING COMMITTEE OF SANATAN UP SCHOOL, SIKHANTHARR	PARSURAM DAS VS	// // ()	
482	D-WP(C)/28727/2026	STATE OF ODISHA KOSHAL COLLEGE OF PHARMACY, SAMBALPUR	PARSURAM DAS VS	// // ()	
483	D-WP(C)/28729/2026	STATE OF ODISHA DHIRENDRA KUMAR DASH	ALOK KUMAR PANDA VS	// // ()	
484	D-WP(C)/28731/2026	STATE OF ODISHA BALASORE COLLEGE OF NURSING, BALASORE	PARSURAM DAS VS	// // ()	
485	D-WP(C)/28733/2026	STATE OF ODISHA THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISHA MINING CORPORATION LTD, JAJPUR	PARSURAM DAS VS	// // ()	
486	D-WP(C)/28734/2026	THE CONTROLLING AUTHORITY UNDER THE P.G ACT CUM DIVISIONAL LABOUR COMMISSIONER, JAJPUR ROAD, JAJPUR UDAYANATH NAYAK	SUPRITI KAR VS	// // ()	
487	D-WP(C)/28735/2026	STATE OF ODISHA AJIT KUMAR PADHAN	ALOK KUMAR PANDA VS	// // ()	
		STATE OF ODISHA		//	

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488	D-WP(C)/28737/2026	M/S.CENTER FOR MANAGEMENT AND COMPUTER EDUCATION, Bhubaneswar VS STATE OF ODISHA	EDUCATION, Bhubaneswar VS STATE OF ODISHA	// 0 //	
489	D-WP(C)/28738/2026	ZENITH SCHOOL OF NURSING, BARGARH VS STATE OF ODISHA	PARSURAM DAS VS STATE OF ODISHA	// 0 //	
490	D-WP(C)/28739/2026	PRASANNA KUMAR PANDA VS STATE OF ODISHA	SIBASIS SAMANTARAY VS STATE OF ODISHA	// 0 //	
491	D-WP(C)/28740/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S ODISH MINING CORPORATION LTD, JAJPUR VS THE CONTROLLING AUTHORITY UNDER THE P.G ACT CUM DIVISIONAL LABOUR COMMISSIONER, JAJPUR ROAD, JAJPUR	ODISHA MINING CORPORATION LTD, JAJPUR VS THE CONTROLLING AUTHORITY UNDER THE P.G ACT CUM DIVISIONAL LABOUR COMMISSIONER, JAJPUR ROAD, JAJPUR	// 0 //	
492	D-WP(C)/28741/2026	SAMBARU NAYAK VS STATE OF ODISHA	SAIBRATA RATH VS STATE OF ODISHA	// 0 //	
493	D-WP(C)/28745/2026	BANDANA SAHU VS STATE OF ODISHA	SANGRAM JENA VS STATE OF ODISHA	// 0 //	
494	D-WP(C)/28746/2026	MANAGING COMMITTEE OF BRUNDABANPUR UP SCHOOL, Bhubaneswar VS STATE OF ODISHA	MANAGING COMMITTEE OF BRUNDABANPUR UP SCHOOL, Bhubaneswar VS STATE OF ODISHA	// 0 //	
495	D-WP(C)/28747/2026	ARAKHITA MALLIK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS STATE OF ODISHA	// 0 //	
496	D-WP(C)/28749/2026	BICHITRANANDA SAHOO VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS STATE OF ODISHA	// 0 //	
497	D-WP(C)/28750/2026	MANAGING COMMITTEE OF KAIRATANGAR UP SCHOOL, Bhubaneswar VS STATE OF ODISHA	MANAGING COMMITTEE OF KAIRATANGAR UP SCHOOL, Bhubaneswar VS STATE OF ODISHA	// 0 //	
498	D-WP(C)/28751/2026	FULCHAND NAYAK @ PHULCHAND NAIK VS SUB-COLLECTOR, BARAGARH	SIDHARTHA DAS VS SUB-COLLECTOR, BARAGARH	// 0 //	
499	D-WP(C)/28752/2026	SANDHYARANI DASH	ASHOK DAS	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
500	D-WP(C)/28753/2026	MANAGING COMMITTEE OF ANCHALIKA UP SCHOOL, DASHRINKA, BISWAL	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
501	D-WP(C)/28754/2026	PRAJWALITA BEHERA	RAJ KUMAR ROUT	//	
		VS	VS	0	
		COLLECTOR, CUTTACK		//	
502	D-WP(C)/28756/2026	SMITA RANI BISWAL	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
503	D-WP(C)/28757/2026	BAIJANTIMALA PADHY	ARUPANANDA GOSWAMY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
504	D-WP(C)/28759/2026	MANAGING COMMITTEE OF TANDIMUNDA UP SCHOOL, DASHRINKA, BISWAL	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
505	D-WP(C)/28760/2026	SRIKANT MOHANTY	AKSHAYA KUMAR PANDEY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
506	D-WP(C)/28761/2026	SUKANTA BISWAL	NITYANANDA BEHURIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
507	D-WP(C)/28762/2026	NAMITA PATRA @ KHUNTIA	SANTOSH KUMAR MAHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
508	D-WP(C)/28763/2026	MANAGING COMMITTEE OF ADIPURA UP SCHOOL, DASHRINKA, BISWAL	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
509	D-WP(C)/28764/2026	BHAGABAN KHUNTIA	SANTOSH KUMAR MAHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
510	D-WP(C)/28766/2026	SIBA CHARAN KHATUA	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	

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511	D-WP(C)/28768/2026	STATE OF ODISHA SATYA NARAYAN MOHANTY VS	JANAKI KANTA MAHAPATRA VS	// // 0	
512	D-WP(C)/28770/2026	STATE OF ODISHA MANAGING COMMITTEE OF GADI BRAHMA HIGH SCHOOL VS	SHIBU KANTA SINGH VS	// // 0	
513	D-WP(C)/28772/2026	STATE OF ODISHA JOGESWAR SAHOO VS	BHABANI SHANKAR RAYAGURU VS	// // 0	
514	D-WP(C)/28774/2026	STATE OF ODISHA PRADEEP KUMAR SAHOO VS	RASMITA SWAIN VS	// // 0	
515	D-WP(C)/28775/2026	STATE OF ODISHA MAMATA SAHOO VS	JANAKI KANTA MAHAPATRA VS	// // 0	
516	D-WP(C)/28776/2026	STATE OF ODISHA FALCON REAL ESTATE (P) LTD, KHURDA VS	PRAVAT RANJAN SUTAR VS	// // 0	
517	D-WP(C)/28777/2026	STATE OF ODISHA KUMUDINI SANDHYA BALA DAS VS	IN PERSON VS	// // 0	LOD20260000161C202600003
518	D-WP(C)/28778/2026	STATE BANK OF INDIA SUSANTA KUMAR DAS VS	PABITRA KUMAR NAYAK VS	// // 0	
519	D-WP(C)/28780/2026	STATE OF ODISHA JAYANTI SAHOO VS	NIRANJAN NAYAK VS	// // 0	
520	D-WP(C)/28781/2026	STATE OF ODISHA M/S AGRAWAL DISTRIBUTORS VS	DHANANJAYA MUND VS	// // 0	AOR20220001492C202600166
521	D-WP(C)/28784/2026	STATE OF ODISHA NARESH CHANDRA JENA VS	BHABANI SHANKAR RAYAGURU VS	// // 0	
		STATE OF ODISHA		//	

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522	D-WP(C)/28785/2026	SUSHAMARANI MOHAPATRA VS STATE OF ODISHA	AMIT KUMAR SAA VS STATE OF ODISHA	// 0 //	AOR20220001583C202600152
523	D-WP(C)/28787/2026	MANAGING COMMITTEE OF SARALA UCHA BIDYA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS STATE OF ODISHA	// 0 //	
524	D-WP(C)/28788/2026	SAROJ LAXMI DAS VS STATE OF ODISHA	LAMBODOR ACHARI VS STATE OF ODISHA	// 0 //	AOR20220001311C202600058
525	D-WP(C)/28789/2026	DHANESWAR GHADEI VS STATE OF ODISHA	NIRANJAN NAYAK VS STATE OF ODISHA	// 0 //	
526	D-WP(C)/28790/2026	FALCON REAL ESTATE (P) LTD, CUTTACK ROAD VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS STATE OF ODISHA	// 0 //	
527	D-WP(C)/28792/2026	PRADIPTA KUMAR SWAIN VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS STATE OF ODISHA	// 0 //	
528	D-WP(C)/28793/2026	BIJAYA KUMAR MUDULI VS UNION OF INDIA	AFRAAZ SUHAIL VS UNION OF INDIA	// 0 //	AOD20240000544C202600017
529	D-WP(C)/28795/2026	RAMAKANTA NAYAK VS STATE OF ODISHA	DILLIP KUMAR SAHOO VS STATE OF ODISHA	// 0 //	AOD20240000078C202600023
530	D-WP(C)/28796/2026	NIRUPAMA SAHOO VS STATE OF ODISHA	NIRANJAN NAYAK VS STATE OF ODISHA	// 0 //	
531	D-WP(C)/28797/2026	MANAGING COMMITTEE OF MAA MANGALA UP SCHOOL VS STATE OF ODISHA	SOPLIK KARIHAR VS STATE OF ODISHA	// 0 //	
532	D-WP(C)/28798/2026	FALCON REAL ESTATE (P) LTD, CUTTACK ROAD VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS STATE OF ODISHA	// 0 //	
533	D-WP(C)/28799/2026	SUMIT KUMAR NAYAK	PRAFULLA KUMAR MOHAPATRA	//	

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		VS	VS	()	
534	D-WP(C)/28801/2026	REGISTRAR OF COOPERATIVE SOCIETIES, ODISHA, BHUBANESWAR BANSIDHAR SAHU	CHITTA RANJAN PATNAIK	//	
		VS	VS	()	
535	D-WP(C)/28802/2026	STATE OF ODISHA METRO HIGHWAY ASSOCIATION OF ALLOTTEES	PRINCEPEE RAY	//	AOD20260000323C202600004
		VS	VS	()	
536	D-WP(C)/28803/2026	PURUSHOTTAM DAS KAILASH PRADHAN	NIRANJAN NAYAK	//	
		VS	VS	()	
537	D-WP(C)/28804/2026	STATE OF ODISHA FALCON REAL ESTATE (P) LTD, CUTTACK ROAD	PRAVAT RANJAN SUTAR	//	
		VS	VS	()	
538	D-WP(C)/28805/2026	STATE OF ODISHA MANAGING COMMITTEE OF MAA MANGALA UP SCHOOL, KANJHAR	SOPRIK KANJHAR	//	
		VS	VS	()	
539	D-WP(C)/28806/2026	STATE OF ODISHA MURLIDHAR RANA	NIRANJAN LENKA	//	
		VS	VS	()	
540	D-WP(C)/28807/2026	STATE OF ODISHA FALCON REAL ESTATE (P) LTD, CUTTACK ROAD	PRAVAT RANJAN SUTAR	//	
		VS	VS	()	
541	D-WP(C)/28808/2026	STATE OF ODISHA TULSA @ TULASI ROUT	KARUNAKAR GAYA	//	
		VS	VS	()	
542	D-WP(C)/28809/2026	THE AUTHORIZED OFFICER, REGIONAL OFFICE, BHUBANESWAR, BANK OF BARODA MANAGING COMMITTEE OF SAPTESWAR UP SCHOOL, HONKARR	SULBHONKARR	//	
		VS	VS	()	
543	D-WP(C)/28810/2026	STATE OF ODISHA SANJUKTA SAHOO	DEBARANJAN RAY	//	
		VS	VS	()	
544	D-WP(C)/28811/2026	STATE OF ODISHA FALCON REAL ESTATE (P) LTD, CUTTACK ROAD	PRAVAT RANJAN SUTAR	//	
		VS	VS	()	

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545	D-WP(C)/28812/2026	STATE OF ODISHA SUKANTI MOHANTY VS	KUNAL KUMAR SWAIN VS	// // 0	
546	D-WP(C)/28813/2026	STATE OF ODISHA SUDHANSU SEKHAR MEHER VS	HEMANTA KUMAR MUND VS	// // 0	
547	D-WP(C)/28814/2026	STATE OF ODISHA RASHBIHARI PALEI VS	SWAPNIL ROY VS	// // 0	
548	D-WP(C)/28815/2026	STATE OF ODISHA DR.SARITANJALI NAYAK VS	ANANTA NARAYAN PATTANAYAK VS	// // 0	
549	D-WP(C)/28817/2026	STATE OF ODISHA SUDHASINDHU PARIDA VS	KUNAL KUMAR SWAIN VS	// // 0	
550	D-WP(C)/28818/2026	STATE OF ODISHA DIBAKAR KATO VS	SIBA PRASAD PATRA VS	// // 0	
551	D-WP(C)/28820/2026	STATE OF ODISHA BASUDEV BEHERA VS	NIRANJAN NAYAK VS	// // 0	
552	D-WP(C)/28822/2026	STATE OF ODISHA RAJESH TARAI VS	JAJATI KESHARI KHUNTIA VS	// // 0	
553	D-WP(C)/28823/2026	STATE OF ODISHA SANJUKTA PRADHAN VS	NIRANJAN NAYAK VS	// // 0	
554	D-WP(C)/28824/2026	STATE OF ODISHA M/S.CENTRE FOR MANAGEMENT AND COMPUTER EDUCATION Bhubaneswar VS	VS VS	// // 0	
555	D-WP(C)/28825/2026	STATE OF ODISHA KASHINATH JENA VS	KUNAL KUMAR SWAIN VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-WP(C)/28827/2026	SHOBHABATI @ SOBHAMATI KALO VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //	
557	D-WP(C)/28828/2026	RANAJIT MISHRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
558	D-WP(C)/28829/2026	THE MOTHER TERESA COLLEGE OF NURSING, JAJATI VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //	
559	D-WP(C)/28830/2026	MANMOHAN BEHERA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
560	D-WP(C)/28832/2026	MANORANJAN MOHANTY VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
561	D-WP(C)/28833/2026	SUNIL KUMAR PANDA VS STATE OF ODISHA	PRNOY MOHANTY VS	// 0 //	
562	D-WP(C)/28834/2026	SANJIT KUMAR SINGH VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
563	D-WP(C)/28835/2026	SHISHIR KUMAR DAS VS UNION OF INDIA	SAMIR KUMAR MISHRA VS	// 0 //	
564	D-WP(C)/28836/2026	PRAVAT KUMAR NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
565	D-WP(C)/28837/2026	BASANTA KUMAR BARAL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
566	D-WP(C)/28839/2026	BIJAYA KUMAR DAS VS STATE OF ODISHA	PRNOY MOHANTY VS	// 0 //	
567	D-WP(C)/28840/2026	PRAFULLA KUMAR PATI	RANJIT SAMAL	//	

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		VS	VS	()	
568	D-WP(C)/28841/2026	STATE OF ODISHA FIROJ KUMAR PAL	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
569	D-WP(C)/28842/2026	STATE OF ODISHA PRITAM BARIK	NIRANJAN LENKA	//	
		VS	VS	()	
570	D-WP(C)/28843/2026	MAMATA RANI BARIK SUMITRA MALIK	ASHOK KUMAR SARANGI	//	
		VS	VS	()	
571	D-WP(C)/28846/2026	STATE OF ODISHA GYANINDRA DASH	RANJIT SAMAL	//	
		VS	VS	()	
572	D-WP(C)/28847/2026	STATE OF ODISHA SANJAYA KUMAR MISHRA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
573	D-WP(C)/28848/2026	STATE OF ODISHA SANDHYARANI ROUT	JYOTI RANJAN KHUNTIA	//	
		VS	VS	()	
574	D-WP(C)/28849/2026	STATE OF ODISHA KHIROD KUMAR PANDA @ KSHIROD KUMAR PANDA	KISHORE KUMAR MISHRA	//	AOR20220001662C202600039
		VS	VS	()	
575	D-WP(C)/28851/2026	STATE OF ODISHA DR. PRAFULLA KUMAR PANDA	NIRANJAN LENKA	//	
		VS	VS	()	
576	D-WP(C)/28852/2026	STATE OF ODISHA STEEL AUTHORITY OF INDIA	Diptanshu Nanda	//	AOD20240000891C202600008
		VS	VS	()	
577	D-WP(C)/28853/2026	THE DISTRICT CONSUMER DISPUTES REDRESSAL COMMISSION NARESH KUMAR MEHER	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
578	D-WP(C)/28854/2026	STATE OF ODISHA SABITA BEHERA	MANASI MOHAPATRA	//	AOD20230000932C202600007
		VS	VS	()	

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579	D-WP(C)/28855/2026	STATE OF ODISHA KARUNAKAR NAYAK VS	SWAPNIL ROY VS	// // 0	
580	D-WP(C)/28857/2026	STATE OF ODISHA PRASANNA KUMAR MALLICK VS	KUNAL KUMAR SWAIN VS	// // 0	
581	D-WP(C)/28858/2026	STATE OF ODISHA SURAJ KUMAR SAHU VS	Diptanshu Nanda VS	// // 0	AOD20240000891C202600009
582	D-WP(C)/28859/2026	STATE OF ODISHA SWARNALATA SAHU VS	MANAS KUMAR CHAND VS	// // 0	
583	D-WP(C)/28860/2026	STATE OF ODISHA JHUNU BISWAL VS	SWAPNIL ROY VS	// // 0	
584	D-WP(C)/28862/2026	STATE OF ODISHA NITEI MANAHIRA VS	ABHILASH MISHRA VS	// // 0	
585	D-WP(C)/28863/2026	STATE OF ODISHA MUKESH KUMAR PRADHAN VS	AKSHAYA KUMAR NAYAK VS	// // 0	
586	D-WP(C)/28865/2026	STATE OF ODISHA SAKTI PRASAD MISHRA VS	SUBASH CHANDRA PANI VS	// // 0	
587	D-WP(C)/28867/2026	STATE OF ODISHA DILLIP SWAIN VS	SATYABRATA MOHAPATRA VS	// // 0	
588	D-WP(C)/28868/2026	COMMISSIONER OF CT AND GST , ODISHA, CUTTACK CHANDRIKA NAIK VS	HRUDANANDA MOHAPATRA VS	// // 0	
589	D-WP(C)/28869/2026	STATE OF ODISHA GHANASHYAM SAHU VS	SWAPNIL ROY VS	// // 0	
		STATE OF ODISHA		//	

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590	D-WP(C)/28872/2026	PURNIMA JANI VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //	
591	D-WP(C)/28873/2026	PUJA PRADHAN VS UNION OF INDIA	TAPAN KUMAR BISWAL VS	// 0 //	
592	D-WP(C)/28874/2026	M/S.ANNAPURNA AGRICULTURAL AGENCIES, GANAPATI VS THE ASST. COMMISSIONER, CT AND GST ENFORCEMENT UNIT, BERHAMPUR	DEBABANI PRASAD MOHANTY VS	// 0 //	
593	D-WP(C)/28875/2026	SRINIBAS PRADHAN VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// 0 //	
594	D-WP(C)/28877/2026	SMITARANI MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
595	D-WP(C)/28878/2026	AMARENDRA MAHAKUD VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
596	D-WP(C)/28879/2026	ANIL KUMAR SAHOO VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //	
597	D-WP(C)/28880/2026	PRITI PARAG VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //	
598	D-WP(C)/28881/2026	PRAVATI NANDA VS STATE OF ODISHA	RAJAKISHORE SAHOO VS	// 0 //	
599	D-WP(C)/28882/2026	SANTOS KUMAR PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
600	D-WP(C)/28883/2026	SURYAMANI MEHER VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //	
601	D-WP(C)/28884/2026	SANDEEP MOHAPATRA	RAJAKISHORE SAHOO	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
602	D-WP(C)/28885/2026	SANTOSH KUMAR BARADO	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		UNION OF INDIA		//	
603	D-WP(C)/28886/2026	RAJENDRA PRASAD CHAINI	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
604	D-WP(C)/28887/2026	AMIYA BALA PARIDA	RAJKISHORE SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
605	D-WP(C)/28888/2026	MANGALU CHARAN KISAN @ PRADHAN	PADMANAV CHOUDHURY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
606	D-WP(C)/28889/2026	BINA PRADHAN	NIRANJAN BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
607	D-WP(C)/28890/2026	J.V.BANGARAYYA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		UNION OF INDIA		//	
608	D-WP(C)/28891/2026	KSHYAMAKAR BEHERA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
609	D-WP(C)/28892/2026	PRAVAT KUMAR BHUJABAL	RAJ KISHOR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
610	D-WP(C)/28893/2026	JYOTIBHUSAN BARIK	AMITABH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
611	D-WP(C)/28894/2026	SUDARSAN SAI	NIRANJAN BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
612	D-WP(C)/28895/2026	P.AJAY LAXMAN REDDY	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
613	D-WP(C)/28896/2026	UNION OF INDIA RABI NARAYAN MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0 //	
614	D-WP(C)/28897/2026	PRAKASH CHANDRA GOUDA VS STATE OF ODISHA	PRATIK NAYAK VS	// 0 //	
615	D-WP(C)/28898/2026	MASHES KARIJIMAJHI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
616	D-WP(C)/28899/2026	PRAMOD MUDULI VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// 0 //	
617	D-WP(C)/28900/2026	NRUSINGHA KUMAR KALIA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
618	D-WP(C)/28901/2026	DEBARAJ DALEI VS STATE OF ODISHA	NETRANANDA BISWAL VS	// 0 //	
619	D-WP(C)/28902/2026	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //	
620	D-WP(C)/28903/2026	SUJIT RAJ DEEP VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //	
621	D-WP(C)/28904/2026	SUSANTA KUMAR SAHU VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //	
622	D-WP(C)/28905/2026	KIRAN KUMAR BARAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
623	D-WP(C)/28906/2026	PADMABATI SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
624	D-WP(C)/28910/2026	ASHOK KUMAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //	
625	D-WP(C)/28911/2026	STAR HEALTH AND ALLIED INSURANCE CO. LTD., BHUBANESWAR VS INSURANCE OMBUDSMAN, ODISHA, BHUBANESWAR	HUMABHESWAR SAHOO-1 VS	// () //	
626	D-WP(C)/28912/2026	MADHABI PADHI VS SUB-COLLECTOR, KALAHANDI	AMIYA KUMAR MISHRA VS	// () //	
627	D-WP(C)/28913/2026	BHAKTI S.H.G. GANESWARPUR, BALASORE VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// () //	
628	D-WP(C)/28914/2026	SK.SADAB MOHAMMED VS STATE OF ODISHA	ABINASH ROURAY VS	// () //	
629	D-WP(C)/28915/2026	DUSMANTA SAHU VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// () //	
630	D-WP(C)/28916/2026	M/S.NETA SECURITY SERVICE PVT.LTD., BHUBANESWAR VS COLLECTOR AND DISTRICT MAGISTRATE-CUM-CHAIRMAN ABS AND MBS SCHEME, JAGATISINGHPUR	SOURYA RANJAN MOHANTY VS	// () //	
631	D-WP(C)/28917/2026	JAY JAGANNATH SHG, UDAMBAR, BALASORE VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// () //	
632	D-WP(C)/28918/2026	MANAS RANJAN RATH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //	
633	D-ABLAPL/19226/2026	KANAK LATA DAS @ KANAK DAS VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	TIHIDI /23 /2026 () //	AOR20220001558C202600135
634	D-ABLAPL/19229/2026	LAXMIDHAR DUTTA @ GANDUA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	NIMAPADA /187 /2026 () //	AOR20220001591C202600018
635	D-ABLAPL/19232/2026	SASHIA @ SASHIKANTA JENA	SOUBHAGYA KUMAR DASH	ANANDAPUR /152 /2026	AOR20220001631C202600176

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		VS	VS	()	
		STATE OF ODISHA		//	
636	D-ABLAPL/19236/2026	SAMBU SAHOO @ SAMBHU SAHOO @ SAMBHUNATH SAHOO	SUBHOJYA KUMAR DASH	//	AOR20220001631C202600174
		VS	VS	()	
		STATE OF ODISHA		//	
637	D-ABLAPL/19238/2026	PRAVAT KUMAR BEHERA @ PRAVAT BEHERA	PRAKASH CHANDRA DASH	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
638	D-ABLAPL/19240/2026	MAHAMMAD APHASAR ALLI	AVIRAM PATRA	BALIANTA P.S. /246 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
639	D-ABLAPL/19241/2026	AJU @ AJAY KUMAR PATRA	DEBASISH SAMAL	SINGLA /70 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
640	D-ABLAPL/19242/2026	TIPU SETH @ SUGYAN KUMAR SETHA	SITIKANT MISHRA	BANGRIPOSI /270 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
641	D-ABLAPL/19243/2026	BENUDHAR BEHERA @ BENUA	ABHISIDDHANTA SAHOO	KANAS /122 /2026	AOR20220000014C202600030
		VS	VS	()	
		STATE OF ODISHA		//	
642	D-ABLAPL/19244/2026	SURYA NIAL	BIKRAM CHANDRA GHADAI	KOMNA PS /198 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
643	D-ABLAPL/19247/2026	SURAJ KUMAR KADRAKA @ SURAJ KADRAKA @ ROHINI	SINGLA CHARAN ROUT	GUNUPUR /168 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
644	D-ABLAPL/19248/2026	AYUSH MUGRI	ANITA SAHOO	PUINTALA /15 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
645	D-ABLAPL/19249/2026	RAKESH KUMAR AGRAWAL @ RAKY AGRAWAL	SUSANTA KUMAR SAHU	RAMPUR (SONEPUR) /161 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
646	D-ABLAPL/19252/2026	SWARAJ KUMAR KADRAKA @ SURAJ KUMAR KADRAKA @ RAKHINI	SINGLA CHARAN ROUT	GUNUPUR /159 /2021	
		VS	VS	()	

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647	D-ABLAPL/19253/2026	STATE OF ODISHA BINOD KUMAR PRADHAN VS	SATYABRATA SENAPATI VS	// KHANTAPADA /265 /2025 ()	
648	D-ABLAPL/19254/2026	STATE OF ODISHA AKHAYA JENA @ AKSHYA JENA VS	KHAGESWAR BEHERA VS	// PARJANG /359 /2026 ()	
649	D-ABLAPL/19257/2026	STATE OF ODISHA SUSAMA SAHANI VS	SUDEEPTA KUMAR SINGH VS	// BAIDYANATHPUR /327 /2026 ()	
650	D-ABLAPL/19258/2026	STATE OF ODISHA BULU BISOYI VS	PARTHA SARATHI DAS VS	// POLASARA PS /304 /2024 ()	AOD20240000364C202600164
651	D-ABLAPL/19260/2026	STATE OF ODISHA TILUA SENAPATI VS	PARTHA SARATHI DAS VS	// CHANDAKA P.S. /326 /2026 ()	AOD20240000364C202600163
652	D-ABLAPL/19263/2026	STATE OF ODISHA JOHN @ JAN ROUT VS	ARUN KUMAR DAS VS	// GONDIA /290 /2026 ()	
653	D-ABLAPL/19266/2026	STATE OF ODISHA SONU SUNDARAY @ DAMBARUDHAR SUNDARAY VS	SUSHANTA KUMAR DAS VS	// INFOVALLY UPD BHUBANESWAR /193 /2026 ()	
654	D-ABLAPL/19269/2026	STATE OF ODISHA DHARANI DHAR SAHU VS	BYOMAKESH TRIPATHY VS	// //0 ()	
655	D-ABLAPL/19270/2026	STATE OF ODISHA SANKAR BEHERA VS	BYOMAKESH TRIPATHY VS	// //0 ()	
656	D-ABLAPL/19271/2026	STATE OF ODISHA SANJEEB SAHOO VS	BYOMAKESH TRIPATHY VS	// //0 ()	
657	D-ABLAPL/19274/2026	STATE OF ODISHA RAJENDRA PRASAD DASH VS	BYOMAKESH TRIPATHY VS	// TALCHER TOWN /625 /2026 ()	
		STATE OF ODISHA		//	

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658	D-ABLAPL/19276/2026	MD. BURHAN NAUMANI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	BALASORE TOWN /197 /2019 () //	
659	D-ABLAPL/19278/2026	KANI BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /448 /2023 () //	
660	D-ABLAPL/19279/2026	NARESH BARISAL VS STATE OF ODISHA	BIDHUBHUSAN NAYAK VS	JANKIA P.S. /410 /2026 () //	
661	D-ABLAPL/19280/2026	BINODINI SETHY VS STATE OF ODISHA(VIG.)	DEBENDRA KUMAR BEHERA VS	JEYPORE VIGILANCE /11 /2026 () //	
662	D-ABLAPL/19285/2026	SUPTA KUMAR MOHANTY VS STATE OF ODISHA(VIG.)	DEBENDRA KUMAR BEHERA VS	JEYPORE VIGILANCE /11 /2026 () //	
663	D-ABLAPL/19286/2026	NAKULA PARASETH VS STATE OF ODISHA	ANIRUDHA DAS VS	KOTOAGARH /116 /2023 () //	
664	D-ABLAPL/19292/2026	SURYAKANTA MAHAPATRA @ SURYAKANTA MOHAPATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /355 /2025 () //	
665	D-ABLAPL/19295/2026	SUSHENDRA PARICHHA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /163 /2018 () //	AOR20220001631C202600180
666	D-ABLAPL/19297/2026	RAMAKANTA DAS @ DASH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BHADRESWAR /88 /2026 () //	
667	D-ABLAPL/19300/2026	SUJIT SWAIN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /233 /2026 () //	
668	D-ABLAPL/19304/2026	SRITAM GARNAIK @ GADANAYAK VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	CHANDRASEKHARPUR /420 /2020 () //	
669	D-ABLAPL/19305/2026	TAPAS MALLICK	SARAT KUMAR JENA	BARANGA /301 /2026	

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		VS	VS	()	
670	D-ABLAPL/19306/2026	STATE OF ODISHA MANAS PALEI	SAROJ KUMAR ROURAY	BARIPADA TOWN /236 /2026	AOD20240000656C202600017
		VS	VS	()	
671	D-ABLAPL/19307/2026	STATE OF ODISHA BHAGABAN DAS	PRANAB RANJAN CHHATOI	KAKATAPUR /84 /2025	
		VS	VS	()	
672	D-ABLAPL/19309/2026	STATE OF ODISHA PRADIPTA KUMAR JENA	PRANAB RANJAN CHHATOI	CUTTACK SADAR /419 /2026	
		VS	VS	()	
673	D-ABLAPL/19311/2026	STATE OF ODISHA SANDHYARANI JENA	KULADA NANDA DAS	MARINE PST TALCHUA /124 /2026	
		VS	VS	()	
674	D-ABLAPL/19318/2026	STATE OF ODISHA BHIMSEN JENA @ BULU JENA	BIKRAM KESHARI RAJ	/ /0	
		VS	VS	()	
675	D-ABLAPL/19320/2026	STATE OF ODISHA T. GANESH RAO	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
676	D-ABLAPL/19321/2026	STATE OF ODISHA SIDHANTA DIGAL @ ANIL	AMULYA RATNA PANDA	PHULBANI SADAR /117 /2026	
		VS	VS	()	
677	D-ABLAPL/19324/2026	STATE OF ODISHA CHANDAN SWAIN	BICHITRA NARAYANA SATAPATHY	SUNDARGARH TOWN /297 /2025	
		VS	VS	()	
678	D-ABLAPL/19326/2026	STATE OF ODISHA ARAKHITA SAMAL	AMULYA RATNA PANDA	BINJHARPUR /307 /2026	
		VS	VS	()	
679	D-ABLAPL/19327/2026	STATE OF ODISHA PRAHALLAD NAIK	AMULYA RATNA PANDA	JASHIPUR /215 /2026	
		VS	VS	()	
680	D-ABLAPL/19328/2026	STATE OF ODISHA JAMUNA BEHERA	AMULYA RATNA PANDA	JODAPADAR /19 /2026	
		VS	VS	()	

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681	D-ABLAPL/19334/2026	STATE OF ODISHA ALOKNATH BASTIA VS	SUBHRAJIT SAHOO VS	// / /0 ()	
682	D-ABLAPL/19336/2026	STATE OF ODISHA SHISHIR DAS VS	BICHITRA NARAYANA SATAPATHY VS	// ERASAMA /187 /2026 ()	
683	D-ABLAPL/19338/2026	STATE OF ODISHA SANJAY KUMAR PANDA @ BAPI PANDA VS	ANJAN KUMAR BISWAL VS	// BAISINGA /324 /2026 ()	AOR20220001328C202600078
684	D-ABLAPL/19342/2026	STATE OF ODISHA BALARAM SINGH VS	PRAKASH CHANDRA DASH VS	// KENDRAPARA SADAR /367 /2026 ()	
685	D-ABLAPL/19346/2026	STATE OF ODISHA ROSAN DANDASENA VS	SUSHANTA KUMAR JOSHI VS	// NAWAPARA /153 /2026 ()	
686	D-ABLAPL/19348/2026	STATE OF ODISHA MANAS KUMAR PANDA VS	HEMANTA KUMAR TRIPATHY VS	// / /0 ()	
687	D-ABLAPL/19349/2026	STATE OF ODISHA JHASKETAN MAJHI VS	SUSHANTA KUMAR JOSHI VS	// SINDHIKELA PS /71 /2021 ()	
688	D-ABLAPL/19350/2026	STATE OF ODISHA SATRUGHANA BEHERA @ SUNIL VS	SATYA NARAYAN MISHRA 4 VS	// PURUNABAZAR /120 /2026 ()	
689	D-ABLAPL/19353/2026	STATE OF ODISHA BULU NAIK VS	PRASANTA KUMAR JENA VS	// KASHIPUR /133 /2026 ()	
690	D-ABLAPL/19355/2026	STATE OF ODISHA CHANDRAHASYA MOHAPATRA VS	ARIJEET MISHRA VS	// KUAKHIA /212 /2026 ()	
691	D-ABLAPL/19358/2026	STATE OF ODISHA SUHEL KHAN @ SK CHAND VS STATE OF ODISHA	BISWABHUSAN DAS VS	// KRUSHANANDAPUR /27 /2026 () //	

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692	D-ABLAPL/19359/2026	PRAKASH BARIK @ PRAKAS BARIK @ PAPU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	TANGI (KHURDA) /150 /2026) //	AOR20220001736C202600150
693	D-ABLAPL/19362/2026	RANJAN KUMAR SAHANI VS STATE OF ODISHA	SAYANTAN PANDA VS	SAHID NAGAR P.S. /278 /2026) //	
694	D-ABLAPL/19364/2026	SATYAJIT SAHOO VS STATE OF ODISHA	SUSAMPAD HOTA VS	BIDANASI /125 /2026) //	
695	D-ABLAPL/19371/2026	UDIA @ UDAYA KUMAR MALLICK VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	JAKHAPURA /77 /2023) //	
696	D-ABLAPL/19375/2026	ESMAEL BHUYAN VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	R.UDAYAGIRI /49 /2026) //	
697	D-ABLAPL/19383/2026	SABATA @ SABAT TAREI VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE TOWN /225 /2026) //	AOD20240000012C202600199
698	D-ABLAPL/19388/2026	PRAMOD KUMAR PADHY ALIAS NILAMBAR PADHY VS STATE OF ODISHA	ANITA MAHANTA VS	////) //	AOR20220001615C202600101
699	D-ABLAPL/19389/2026	ASHOK KUMAR BEHERA VS STATE OF ODISHA	PRATIK DASH VS	SORO /506 /2026) //	
700	D-ABLAPL/19391/2026	PRATIMA BARIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BOLAGARH P.S. /293 /2026) //	
701	D-ABLAPL/19393/2026	ANAMA PADHIARI @ PRABHU PADHIARI VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BANKI /194 /2026) //	
702	D-ABLAPL/19398/2026	EATASHAMUDDIN KHAN @ ROHAN VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK TOWN /323 /2026) //	
703	D-ABLAPL/19399/2026	MAMATANJALI SAHOO @SAHU	HIMANSHU SEKHAR PANDA	BASUDEVPUR /336 /2026	

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		VS	VS	()	
704	D-ABLAPL/19400/2026	STATE OF ODISHA CHAITANYA SAMAL	CHIRANJIB ROUT	// SAMAL /158 /2026	
		VS	VS	()	
705	D-ABLAPL/19401/2026	STATE OF ODISHA GHANTA @ SAROJ DALAI	AMLAN MOHANTY	// BARI RAMCHANDRAPUR /230 /2026	
		VS	VS	()	
706	D-ABLAPL/19403/2026	STATE OF ODISHA SASMITA PATRO	SIDHARTHA SANKAR RAY (2)	// CYBER CRIME AND ECONOMIC OFFENCES, PURI /18 /2026	
		VS	VS	()	
707	D-ABLAPL/19406/2026	STATE OF ODISHA SALMA BIBI	PRASANT KUMAR BARIK	// PURUNABAZAR /165 /2026	
		VS	VS	()	
708	D-ABLAPL/19408/2026	STATE OF ODISHA JAGAN MALIK	SUSANTA KUMAR LENKA	// INFOVALLY UPD BHUBANESWAR /236 /2026	AOR20220001299C202600041
		VS	VS	()	
709	D-ABLAPL/19411/2026	STATE OF ODISHA RANA RAM	DHANANJAYA MUND	// DHARAMGARH /263 /2026	AOR20220001492C202600165
		VS	VS	()	
710	D-ABLAPL/19412/2026	STATE OF ODISHA BAMADEV ROUT	NARENDRA KUMAR LENKA	// NCB BHUBANESWAR /1 /2026	
		VS	VS	()	
711	D-ABLAPL/19415/2026	N.C.B. ZONAL UNITE, BBSR BURI RANGARAO	SUNIL KUMAR PANDA	// GURANDI /94 /2026	
		VS	VS	()	
712	D-ABLAPL/19416/2026	STATE OF ODISHA SANTOSH BASTI	MANAS KUMAR CHAND	// BANAPUR P.S. /233 /2026	
		VS	VS	()	
713	D-ABLAPL/19418/2026	STATE OF ODISHA OMM PRAKASH CHHOTARAY	MANAS KUMAR CHAND	// BALUGAON P.S. /269 /2026	
		VS	VS	()	
714	D-ABLAPL/19423/2026	STATE OF ODISHA SOMANATH SAHU	DHANANJAYA MUND	// JAIPATNA /190 /2025	AOR20220001492C202600167
		VS	VS	()	

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715	D-ABLAPL/19424/2026	STATE OF ODISHA ANIL KUMAR SWAIN @ NALINI SWAIN VS	LAMBODOR ACHARI VS	// BHANJANAGAR /617 /2026 ()	AOR20220001311C202600060
716	D-ABLAPL/19426/2026	STATE OF ODISHA AKASH MAHARANA VS	BHARAT BHUSAN ROURAY VS	// KUJANGA /144 /2026 ()	
717	D-ABLAPL/19434/2026	STATE OF ODISHA MUNA @ MANOJ KUMAR PRADHAN VS	PRAVASH CHANDRA JENA VS	// FATEGARH /96 /2026 ()	
718	D-ABLAPL/19435/2026	STATE OF ODISHA MUNA AMANTA VS	BHARAT BHUSAN ROURAY VS	// ANGUL SADAR PS /70 /2026 ()	
719	D-ABLAPL/19438/2026	STATE OF ODISHA SANDIP MALLIK @ SANDEEP MALLIK @ KRASI VS	BIKASH CHANDRA PARIJA VS	// DHENKANAL TOWN /56 /2026 ()	
720	D-ABLAPL/19440/2026	STATE OF ODISHA NIPU PANDA VS	PRAVASH CHANDRA JENA VS	// JALESWAR /576 /2023 ()	
721	D-ABLAPL/19446/2026	STATE OF ODISHA ANIL KUMAR CHHOTARAY @ KHANA VS	MANAS KUMAR CHAND VS	// BEGUNIA P.S. /194 /2026 ()	
722	D-ABLAPL/19448/2026	STATE OF ODISHA SANJAY KUMAR SETHI VS	MANAS KUMAR CHAND VS	// //0 ()	
723	D-ABLAPL/19449/2026	STATE OF ODISHA NALINI @ NALINIPRABHA OJHA VS	PURNA CHANDRA MOHARANA VS	// TOMKA /48 /2026 ()	
724	D-ABLAPL/19450/2026	STATE OF ODISHA SUBRAT BHUSAN JENA VS	MANAS KUMAR CHAND VS	// GHASIPURA /150 /2025 ()	
725	D-ABLAPL/19455/2026	STATE OF ODISHA BIKASH RANJAN SAHOO VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	// FATEGARH /72 /2026 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :29/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
726	D-ABLAPL/19457/2026	SAJAN SAMANTRAY VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	TIRTOL /294 /2026 () //	
727	D-ABLAPL/19466/2026	ARABINDA BARIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	SONEPUR /195 /2026 () //	
728	D-ABLAPL/19469/2026	TUSHAR KUMAR SINHAA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	/ /0 () //	
729	D-ABLAPL/19475/2026	MALAYA KU. MISHRA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	/ /0 () //	
730	D-ABLAPL/19479/2026	NABAGHANA ROUT @ NABA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KHURDA SADAR /75 /2010 () //	
731	D-ABLAPL/19481/2026	SARAT JENA ALIAS BUDHAN VS STATE OF ODISHA	Pradeep Kumar Das VS	// () //	AOR20220001207C202600043
732	D-ABLAPL/19485/2026	ALOK KUMAR PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// () //	AOD20240000586C202600182
733	D-ABLAPL/19486/2026	URBASI PAL ALIAS URABASHI PAL VS STATE OF ODISHA	Dhananjaya Mund VS	// () //	AOR20220001492C202600168
734	D-ABLAPL/19488/2026	MAHENDRA SENAPATI VS STATE OF ODISHA	ABIT SAHU VS	// () //	AOD20230001163C202600005
735	D-ABLAPL/19489/2026	RITESH NARASHIBHAI KAPADIYA @ RITESH KAPADIYA VS STATE OF ODISHA	DIWAKAR KAPADIYA VS	UDITNAGAR /151 /2026 () //	
736	D-ABLAPL/19490/2026	RAMESH CH. NAYAK VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	AGARAPADA /180 /2024 () //	
737	D-ABLAPL/19495/2026	MONGIA @ KHAN ABUTAHIR NASIMUDDIN	AMLAN SHAKTI PAUL	ANGUL TOWN /1153 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :29/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
738	D-ABLAPL/19499/2026	VS STATE OF ODISHA KISAMAT KIRAN DEHURY	VS JAYADEBA BEHERA	() // //	AOD20240000366C202600093
739	D-ABLAPL/19501/2026	VS STATE OF ODISHA AMIT KUMAR SAHOO	VS SURYAKANTA DWIBEDI	() // TANGI /302 /2026	
		VS STATE OF ODISHA	VS	() //	

ORISSA HIGH COURT

MISC CASES FILED on :29/06/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-MA/726/2001 MA/726/2001	CENTRAL WAREHOUSING MP	M/S.SANJIT MOHANTY	4/2026
2	D-MA/726/2001 MA/726/2001	CENTRAL WAREHOUSING MP	M/S.SANJIT MOHANTY	5/2026
3	D-MA/726/2001 MA/726/2001	CENTRAL WAREHOUSING MP	M/S.SANJIT MOHANTY	6/2026
4	D-ARBA/24304/2026 ARBA/ /	LINGARAJ NAYAK MP	JEEVANJYOTI MOHANTY	10/2026
5	D-TRPCRL/19444/2026 TRPCRL/ /	ASHUTOSH MOHAPATRA MP	PRANAB RANJAN CHHATOI	46/2026
6	D-MSA/28459/2026 MSA/ /	M/S. HI TECH ESTATE AND PROMOTERS MP	PABHUSHEK DASH	55/2026
7	D-MSA/28459/2026 MSA/ /	M/S. HI TECH ESTATE AND PROMOTERS MP	PABHUSHEK DASH	56/2026
8	D-MSA/28515/2026 MSA/ /	JYOTSNA RANI PRADHAN MP	SIVA SANKAR CHAINI	57/2026
9	D-MSA/28515/2026 MSA/ /	JYOTSNA RANI PRADHAN MP	SIVA SANKAR CHAINI	58/2026
10	D-JCRLA/27077/2025 JCRLA/145/2025	MAHABIR SAHU MP	Mr. Saroj Kumar Routray	148/2026
11	D-CMAPL/28596/2026 CMAPL/ /	SUSAMA @ SUSHAMA PANDA MP	PRADEEP KUMAR KHUNTIA	160/2026
12	D-CMAPL/19750/2026 CMAPL/ /	TRIBENI NAYAK MP	SUNIL KUMAR PANDA	161/2026
13	D-CRLMP/2528/2023 CRLMP/2528/2023	ER DEBASHISHA HOTA MP	ER DEBASHISHA HOTA (IN PERSON)	167/2026
14	D-CRLMP/19316/2026 CRLMP/ /	KUMUD MANGARAJ MP	ADHIRAJ MOHANTY	168/2026
15	D-CRLMP/19332/2026 CRLMP/ /	M/S. ASHIRVAD PIPES PVT. LTD., BENGALURU MP	AKHIL NAV DASH	169/2026
16	D-CRLMP/19352/2026 CRLMP/ /	SUMITRA ROUT MP	NALINI KANTA DASH	170/2026
17	D-CRLMP/12529/2026 CRLMP/609/2026	RAMANARAYAN BAL MP	SUBHAM SATAPATHY	171/2026
18	D-CRLMP/19421/2026 CRLMP/ /	SUMANTA@SUSANTA PRADHAN MP	SUSMITA PATTNAIK	172/2026
19	D-CRLMP/19465/2026 CRLMP/ /	RAJESH KUMAR PATTNAIK MP	UMA CHARAN MISHRA	173/2026
20	D-LAA/33541/2024 LAA/25/2024	BHARAT SINGH MP	KISHORE KUMAR JENA	228/2026
21	D-LAA/20977/2025 LAA/37/2025	NABAKISHORE RAJGURU MOHAPATRA MP	SUBRAT SATPATHY	229/2026
22	D-RVWPET/20504/2026 RVWPET/123/2026	MAHANADI COALFIELDS LTD., BURLA MP	HARIPAD MOHANTY	291/2026
23	D-RVWPET/28405/2026 RVWPET/ /	TARAMANI MOHAPATRA MP	AMIT PRASAD BOSE	292/2026
24	D-RVWPET/28405/2026 RVWPET/ /	TARAMANI MOHAPATRA MP	AMIT PRASAD BOSE	293/2026
25	D-MATA/30522/2024 MATA/255/2024	BISWADARSANI DAS MP	GOPAL KRISHNA BEHERA	366/2026
26	D-MATA/28622/2026	JHUMURI BEHERA	RABINDRANATH BARIK	

27	MATA/ / D-MATA/28864/2026	MP BISWANATH PATRA	MANAS KUMAR CHAND	367/2026
28	MATA/ / D-CONTC/4872/2026	MP BASANTA KUMAR SAHOO		368/2026
29	CONTC/835/2026 D-CONTC/28613/2026	MP SAROJ KUMAR MOHANTY	ABHISEK MOHANTY	412/2026
30	CONTC/ / D-BLAPL/4916/2026	MP BALJEET SINGH		413/2026
31	BLAPL/3271/2026 D-BLAPL/18378/2026	MP ALEX RAJ PANI	ATUL TRIPATHY	486/2026
32	BLAPL/6392/2026 D-BLAPL/7165/2026	MP SANKAR NAIK		487/2026
33	BLAPL/2460/2026 D-BLAPL/15661/2026	MP SIDHU @ SIDHANTA PADHAN	SIDHARTHA DAS	488/2026
34	BLAPL/5401/2026 D-BLAPL/19467/2026	MP NIKHIL PADHI	KIRAN KUMAR PATEL	489/2026
35	BLAPL/ / D-BLAPL/19470/2026	MP NIKHIL PADHI	KIRAN KUMAR PATEL	490/2026
36	BLAPL/ / D-CRLREV/17327/2026	MP SK. HERAK MAHAMMAD	BHARAT JALLI	491/2026
37	CRLREV/ / D-CRLREV/17326/2026	MP SK. JINUL HAQUE	BHARAT JALLI	717/2026
38	CRLREV/ / D-CRLREV/28136/2025	MP SUBASH CHANDRA MANTRY @ SUBHASH KUMAR SAHOO	RUPESH KUMAR SAHOO	718/2026
39	CRLREV/725/2025 D-CRLREV/19308/2026	MP TAPASWINI SAHOO	JYOTIKANT MAHAPATRA	719/2026
40	CRLREV/ / D-RSA/70/2012	MP AMULYA DAS ADHIKARI	M/S.S.K.DEY	720/2026
41	RSA/70/2012 D-RSA/514/2023	MP BHAGCHAND TOLANI	BYOMOKESH SAHOO	953/2026
42	RSA/514/2023 D-RSA/26418/2026	MP NANDADULAL SAMANTA SINGHAR	BHAWANI SANKAR PANIGRAHI	954/2026
43	RSA/ / D-RSA/28675/2026	MP SURYAKANTA BEHERA	PRASANTA KUMAR SATAPATHY	955/2026
44	RSA/ / D-RSA/28675/2026	MP SURYAKANTA BEHERA	PRASANTA KUMAR SATAPATHY	956/2026
45	RSA/ / D-RSA/28675/2026	MP SURYAKANTA BEHERA	PRASANTA KUMAR SATAPATHY	957/2026
46	RSA/ / D-FAO/28505/2026	MP D.M., ORIENTAL INSURANCE CO. LTD., BHUBANESWAR	PRASANTA KUMAR MAHALI	958/2026
47	FAO/ / D-FAO/4847/2026	MP THE REGIONAL MANAGER (T.P. HUB) (AUGMENTED SIGNATURE)	PRASANTA KUMAR MAHALI	1004/2026
48	FAO/65/2026 D-FAO/4847/2026	MP THE REGIONAL MANAGER (T.P. HUB) (AUGMENTED SIGNATURE)	M/S. ORIENTAL INSURANCE CO. LTD., KHURDA	1005/2026
49	FAO/65/2026 D-FAO/28600/2026	MP SASHIKANTA BEHERA	DINESH KUMAR PANDA	1006/2026
50	FAO/ / D-FAO/28603/2026	MP SUDHAKAR NAYAK	DINESH KUMAR PANDA	1007/2026
51	FAO/ / D-FAO/28606/2026	MP SEPHALI PANDA	KUNAL KUMAR SWAIN	1008/2026
52	FAO/ / D-FAO/28602/2026	MP SUDAM CHARAN MAHAKUR	KUNAL KUMAR SWAIN	1009/2026
53	FAO/ / D-FAO/28610/2026	MP SARAT KUMAR DALAI	KUNAL KUMAR SWAIN	1010/2026
54	FAO/ / D-FAO/7922/2026	MP M/S. NATIONAL INSURANCE CO. LTD., CUTTACK	AKASH KUMAR MOHANTY	1011/2026
55	FAO/ / D-FAO/7922/2026	MP M/S. NATIONAL INSURANCE CO. LTD., CUTTACK	AKASH KUMAR MOHANTY	1012/2026
56	FAO/ / D-FAO/28685/2026	MP DEBASMITA PATTANAIK @ PATTANAYAK	KANGRAM JENA	1013/2026
57	FAO/13020/2026 FAO/154/2026	MP THE MANAGER LEGAL, M/S. TATA AIG GENERAL INSURANCE COMPANY LTD., BHUBANESWAR		1014/2026 1015/2026

58	D-FAO/21856/2026 FAO/ /	THE MANAGER LEGAL, M/S. UNIVERSAL SOMMOCHHARAN INSURANCE COMPANY LTD., MUMBAI MP		1016/2026
59	D-FAO/22453/2026 FAO/ /	THE SENIOR EXECUTIVE, LEGAL CLAIMS SERVICE CENTER INSURANCE CO. LTD., BHUBANESWAR MP		1017/2026
60	D-ABLAPL/29004/2025 ABLAPL/11321/2025	AJAY KUMAR MALIK MP		1090/2026
61	D-ABLAPL/39390/2025 ABLAPL/14787/2025	CHINTU PALEI MP		1091/2026
62	D-ABLAPL/120/2020 ABLAPL/120/2020	BHAGIRATHI PRADHAN @ ATHAYA PRADHAN MP	HISWAJIT MOHANTY	1092/2026
63	D-ABLAPL/14403/2026 ABLAPL/5724/2026	AJIT KUMAR JENA MP		1093/2026
64	D-ABLAPL/13574/2026 ABLAPL/5309/2026	EKRAM KHAN @ TAJU MP		1094/2026
65	D-ABLAPL/8020/2026 ABLAPL/3304/2026	JATISH PATRA MP		1095/2026
66	D-ABLAPL/15675/2026 ABLAPL/6070/2026	LITU @ PADMALOCHAN SATAPATHY MP		1096/2026
67	D-ABLAPL/17670/2026 ABLAPL/7032/2026	TAPAN KUMAR BISWAL MP		1097/2026
68	D-ABLAPL/17289/2026 ABLAPL/6778/2026	MINTU @ SAMSHED ALAM MP		1098/2026
69	D-ABLAPL/17302/2026 ABLAPL/6828/2026	RAKESH KUMAR BEHERA @ RAKESH BEHERA MP	BEHERA KUMAR BEHERA	1099/2026
70	D-ABLAPL/673/2026 ABLAPL/436/2026	KARNA KUMAR SAHOO @ SAHU MP	PRAVASH CHANDRA JENA	1100/2026
71	D-ABLAPL/13346/2026 ABLAPL/5238/2026	RAVI @ NAGA REDI RAMA RAO MP		1101/2026
72	D-ABLAPL/3946/2026 ABLAPL/1788/2026	URMILA JENA @ JAMUNA JENA MP	SAMBHU CHARAN NATH SHARMA	1102/2026
73	D-ABLAPL/5190/2026 ABLAPL/3171/2026	RITU @ MANISHA GADATIA MP	SOUMYA RANJAN DAS	1103/2026
74	D-ABLAPL/16456/2026 ABLAPL/6312/2026	SANJAY KUMAR PANDA MP		1104/2026
75	D-ABLAPL/19475/2026 ABLAPL/ /	MALAYA KU. MISHRA MP	ASHOK KUMAR SARANGI	1105/2026
76	D-CMP/23746/2025 CMP/892/2025	PRANATI PRASAD MP	SRI DURGA PRASAD NANDA (SR. ADV.), RUPESH KUMAR KANUNGO	1157/2026
77	D-CMP/46031/2025 CMP/1785/2025	BABAJI SAMAL MP	PRASANTA KUMAR SATAPATHY	1158/2026
78	D-CMP/23631/2026 CMP/ /	DHARANIDHAR ROUT MP	KALANDI CHARAN SAHOO	1159/2026
79	D-CMP/28486/2026 CMP/ /	GAYATRI BAL MP	BHAGABAN MOHANTY	1160/2026
80	D-CMP/7498/2026 CMP/452/2026	BHABANI SHANKAR BEHERA MP	PRAKASH RANJAN BARIK,A.DASH,S.R.BEHERA	1161/2026
81	D-CMP/28638/2026 CMP/ /	CHADRA @ CHANDRA PURTI MP	ARIJEET MISHRA	1162/2026
82	D-CMP/28653/2026 CMP/ /	NAKULA SAHU MP	SAIBRATA RATH	1163/2026
83	D-CMP/28672/2026 CMP/ /	ARATI NAIK MP	PRADEEP KUMAR KHUNTIA	1164/2026
84	D-CMP/28765/2026 CMP/ /	ARABINDA SATAPATHY MP	SUVASHISH PATTANAIAK	1165/2026
85	D-CMP/28791/2026 CMP/ /	NIYATI PRAMANIK MP	DWARIKA PRASAD MOHANTY	1166/2026
86	D-CMP/28742/2026 CMP/ /	AMULYA DEY MP	ARUN KUMAR BEHERA	1167/2026
87	D-CMP/28744/2026 CMP/ /	TILLOTAMA PARIDA MP	SUMIT KUMAR MOHANTY	1168/2026
88	D-CMP/28908/2026 CMP/ /	PRATYUSH MISHRA MP	JAGAJIBAN PRADHAN	1169/2026
89	D-MACA/28479/2026	TULASI SAHOO	PRADEEP KUMAR MISHRA	

	MACA/ /	MP		1456/2026
90	D-MACA/28479/2026	TULASI SAHOO	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1457/2026
91	D-MACA/28483/2026	SUBHASHREE MOHANTY	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1458/2026
92	D-MACA/28501/2026	THE B.M., SHRIRAM GENERAL INSURANCE COMPANY LTD.	PRASANTA KHEMARNISWARI	
	MACA/ /	MP		1459/2026
93	D-MACA/28501/2026	THE B.M., SHRIRAM GENERAL INSURANCE COMPANY LTD.	PRASANTA KHEMARNISWARI	
	MACA/ /	MP		1460/2026
94	D-MACA/27474/2026	DIVISIONAL MANAGER , ORIENTAL INSURANCE COMPANY LTD.	RANJAN KUMAR BHALUR	
	MACA/595/2026	MP		1461/2026
95	D-MACA/24742/2026	PRAMILA BEHERA	BIJAYANANDA SAMANTARAY	
	MACA/ /	MP		1462/2026
96	D-MACA/24778/2026	SURENDRA BEHERA	BIJAYANANDA SAMANTARAY	
	MACA/ /	MP		1463/2026
97	D-MACA/24777/2026	HAREKRUSHNA BEHERA	BIJAYANANDA SAMANTARAY	
	MACA/ /	MP		1464/2026
98	D-MACA/24385/2026	THE D.M., NEW INDIA ASSURANCE COMPANY LTD.	ANURUP BHARDHWAJ	
	MACA/ /	MP		1465/2026
99	D-MACA/50001/2025	IFFCO TOKIO GENERAL INSURANCE CO. LTD.	CHITRABRASAD DUTTA	
	MACA/ /	MP		1466/2026
100	D-MACA/24396/2026	THE ORENAL INSURANCE COMPANY LTD.	DIRAJ BHANUSMURTA	
	MACA/ /	MP		1467/2026
101	D-MACA/28543/2026	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD.	SRIRAM KUMAR DUTTA	
	MACA/ /	MP		1468/2026
102	D-MACA/28543/2026	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD.	SRIRAM KUMAR DUTTA	
	MACA/ /	MP		1469/2026
103	D-MACA/28550/2026	TATA AIG GENERAL INSURANCE COMPANY LTD.	TRILOK PRASAD BANESWAR	
	MACA/ /	MP		1470/2026
104	D-MACA/28550/2026	TATA AIG GENERAL INSURANCE COMPANY LTD.	TRILOK PRASAD BANESWAR	
	MACA/ /	MP		1471/2026
105	D-MACA/42458/2025	PRAMILA NAYAK	DEBASISH PATNAIK	
	MACA/592/2026	MP		1472/2026
106	D-MACA/42458/2025	PRAMILA NAYAK	DEBASISH PATNAIK	
	MACA/592/2026	MP		1473/2026
107	D-MACA/48570/2025	MUKTESWAR BEHERA	PRASANNA KUMAR MISHRA	
	MACA/594/2026	MP		1474/2026
108	D-MACA/26617/2026	THE NEW INDIA ASSURANCE COMPANY LTD.	ADARSH BANESWAR	
	MACA/ /	MP		1475/2026
109	D-MACA/28616/2026	M/S. ORIENTAL INSURANCE CO. LTD., BHUBANESWAR	BANESWAR KUMAR TRIPATHY	
	MACA/ /	MP		1476/2026
110	D-MACA/28616/2026	M/S. ORIENTAL INSURANCE CO. LTD., BHUBANESWAR	BANESWAR KUMAR TRIPATHY	
	MACA/ /	MP		1477/2026
111	D-MACA/16982/2026	LALIT MOHANTY	KAPILA CHARAN NAYAK	
	MACA/ /	MP		1478/2026
112	D-MACA/28621/2026	THE DIVISIONAL MANAGER, THE ORIENTAL INSURANCE COMPANY LTD.	PRANSHANT KUMAR TRIPATHY	
	MACA/ /	MP		1479/2026
113	D-MACA/28621/2026	THE DIVISIONAL MANAGER, THE ORIENTAL INSURANCE COMPANY LTD.	PRANSHANT KUMAR TRIPATHY	
	MACA/ /	MP		1480/2026
114	D-MACA/28624/2026	SHRIRAM GENERAL INSURANCE COMPANY LTD.	ADALI KHAN	
	MACA/ /	MP		1481/2026
115	D-MACA/28645/2026	THE B.M., NATIONAL INSURANCE CO. LTD.	HERDAMBUNHA	
	MACA/ /	MP		1482/2026
116	D-MACA/28645/2026	THE B.M., NATIONAL INSURANCE CO. LTD.	HERDAMBUNHA	
	MACA/ /	MP		1483/2026
117	D-MACA/28646/2026	THE B.M., NATIONAL INSURANCE CO. LTD.	HERDAMBUNHA	
	MACA/ /	MP		1484/2026
118	D-MACA/27459/2026	M/S. NATIONAL INSURANCE COMPANY LTD.	DEBENDRANATH TRIPATHY	
	MACA/ /	MP		1485/2026
119	D-MACA/28684/2026	KANAK ROUT	DHANESWAR BEHERA	
	MACA/ /	MP		1486/2026
120	D-MACA/28586/2026	SADANANDA PUJHARI	JAGABANDHU SAHU	
	MACA/ /	MP		1487/2026

121	D-MACA/28586/2026 MACA/ /	SADANANDA PUJHARI MP	JAGABANDHU SAHU	1488/2026
122	D-MACA/27452/2026 MACA/ /	UNITED INSURANCE CO. LTD. MP	RIMJHIMBALA PATI	1489/2026
123	D-MACA/26898/2026 MACA/ /	ORIENTAL INSURANCE CO. LTD, BHUBANESHWAR MP	RIMJHIMBALA PATI	1490/2026
124	D-MACA/28845/2026 MACA/ /	M/S. TAHERA MOTORS MP	UMA CHARAN MISHRA	1491/2026
125	D-MACA/28845/2026 MACA/ /	M/S. TAHERA MOTORS MP	UMA CHARAN MISHRA	1492/2026
126	D-CRLMC/14804/2026 CRLMC/1756/2026	ASHOK KUMAR BERA MP	RAJENDRA NARAYAN ROUT	1590/2026
127	D-CRLMC/19228/2026 CRLMC/ /	SUJATA MURMU MP	SARADA PRASAD DASH	1591/2026
128	D-CRLMC/19224/2026 CRLMC/ /	DURGA PRASAD PATTNAIK MP	SRINIVAS MOHANTY	1592/2026
129	D-CRLA/11329/2026 CRLA/416/2026	MAMATA PATRA MP	GOPAL KRUSHNA MOHANTY	1592/2026
130	D-CRLMC/19235/2026 CRLMC/ /	GAJENDRA BEHERA MP	SOUBHAGYA KUMAR DASH	1593/2026
131	D-CRLA/2136/2026 CRLA/99/2026	MANAS RANJAN PANDA@ LINGA MP	RAMANI KANTA PATTANAIK	1593/2026
132	D-CRLMC/18992/2026 CRLMC/ /	SANJEEB @ SANJIB KUMAR PATEL MP	KRUSHNA CHANDRA DASH	1594/2026
133	D-CRLA/15468/2024 CRLA/549/2024	MOHAN KUMAR KUNDU @ PETU MP	M/S BIKRAM CH. GHADAI,M.JENA	1594/2026
134	D-CRLMC/19262/2026 CRLMC/ /	S.K.NAJRUL ISLAM @ SAHENZA @ SAHIN MP	NAND KISHORE ROUT	1595/2026
135	D-CRLA/40602/2025 CRLA/6/2026	LAXMIDHAR MOHAPATRA MP	BIRAJA PRASAD TRIPATHY	1595/2026
136	D-CRLMC/19302/2026 CRLMC/ /	BASISTA SAHOO @ RAJA MP	LAXMIDHAR MAHAPATRA	1596/2026
137	D-CRLA/19281/2026 CRLA/ /	SK. NASIRUDDIN MP	BHABANI SHANKAR DASPARIDA	1596/2026
138	D-CRLMC/14920/2026 CRLMC/ /	SANTOSH KUMAR KHATUA MP	AMITABH MISHRA	1597/2026
139	D-CRLA/19281/2026 CRLA/ /	SK. NASIRUDDIN MP	BHABANI SHANKAR DASPARIDA	1597/2026
140	D-CRLA/9/2025 CRLA/18/2025	SAMIM KHAN MP	JUGALA KISHORE PANDA	1598/2026
141	D-CRLMC/19325/2026 CRLMC/ /	SWATI SUCHARITA MOHANTY MP	MANAS KUMAR CHAND	1598/2026
142	D-CRLA/19289/2026 CRLA/ /	SURENDRA BEHERA @ SAURIA MP	AKSHAYA KUMAR SUBUDHI	1599/2026
143	D-CRLMC/19291/2026 CRLMC/ /	BABU @ GYANENDRA SAHOO MP	AJAYA NAYAK	1599/2026
144	D-CRLMC/19291/2026 CRLMC/ /	BABU @ GYANENDRA SAHOO MP	AJAYA NAYAK	1600/2026
145	D-CRLA/19289/2026 CRLA/ /	SURENDRA BEHERA @ SAURIA MP	AKSHAYA KUMAR SUBUDHI	1600/2026
146	D-CRLMC/19331/2026 CRLMC/ /	BULLA @ PRADEEP @ PRAMOD KU. KHATAUN MP	MUPAM RATH	1601/2026
147	D-CRLA/19289/2026 CRLA/ /	SURENDRA BEHERA @ SAURIA MP	AKSHAYA KUMAR SUBUDHI	1601/2026
148	D-CRLMC/19373/2026 CRLMC/ /	SAMPEET MAHANTY MP	LINGARAJ SARANGI	1602/2026
149	D-CRLA/17524/2024 CRLA/592/2024	MD. AFAJAL MP	AKASH BHUYAN	1602/2026
150	D-CRLA/9894/2025 CRLA/401/2025	SINGANA KALAKA MP	S.S.RAY (2), M/S DIPAK RANJAN MISHRA, K.N. SAHOO, A. MISHRA, L	1603/2026
151	D-CRLMC/19396/2026 CRLMC/ /	SANTOSH KUMAR PATTANAYAK MP	DEVASHIS PANDA	1603/2026
152	D-CRLMC/8912/2026	RAHUL BARMA		

	CRLMC/1098/2026	MP		1604/2026
153	D-CRLA/19404/2026 CRLA/ /	PAMA @ PRAMOD PALAI MP	DEBASNAN DAS	1604/2026
154	D-CRLA/19378/2026 CRLA/ /	MITRABHANU GURU MP	JAGABANDHU SAHU	1605/2026
155	D-CRLMC/13397/2026 CRLMC/1628/2026	KRUSHNA CHANDRA PARIDA MP	MANORANJAN MUDULI	1605/2026
156	D-CRLMC/19436/2026 CRLMC/ /	BIKRAM MOHAPATRA MP	RAKESH KUMAR ROUSTRAY	1606/2026
157	D-CRLA/19378/2026 CRLA/ /	MITRABHANU GURU MP	JAGABANDHU SAHU	1606/2026
158	D-CRLMC/19436/2026 CRLMC/ /	BIKRAM MOHAPATRA MP	RAKESH KUMAR ROUSTRAY	1607/2026
159	D-CRLMC/19439/2026 CRLMC/ /	SUBASH NAYAK MP	RAKESH KUMAR ROUSTRAY	1608/2026
160	D-CRLMC/19459/2026 CRLMC/ /	DR. SOBHANA SETH MP	AMAR KUMAR MOHANTY	1609/2026
161	D-CRLMC/19459/2026 CRLMC/ /	DR. SOBHANA SETH MP	AMAR KUMAR MOHANTY	1610/2026
162	D-CRLMC/19468/2026 CRLMC/ /	NIRUPAMA SETH MP	AMAR KUMAR MOHANTY	1611/2026
163	D-CRLMC/19468/2026 CRLMC/ /	NIRUPAMA SETH MP	AMAR KUMAR MOHANTY	1612/2026
164	D-CRLMC/19387/2026 CRLMC/ /	KARTIKESWAR SAHU MP	PRABODHA CHANDRA NAYAK	1613/2026
165	D-CRLMC/19484/2026 CRLMC/ /	HRUSHIKESH BEHERA MP	SIDDHARTH GOUTAM DAS	1614/2026
166	D-CRLMC/19487/2026 CRLMC/ /	KARTIK PRASAD BEHERA MP	BRAJA KISHORE PANDA	1615/2026
167	D-CRLMC/19493/2026 CRLMC/ /	KANANBALA BEHERA MP	BRAJA KISHORE PANDA	1616/2026
168	D-WA/28527/2026 WA/ /	RAJKISHOR SAHU MP	JANAKI KANTA MAHAPATRA	2145/2026
169	D-WA/28527/2026 WA/ /	RAJKISHOR SAHU MP	JANAKI KANTA MAHAPATRA	2146/2026
170	D-WA/26523/2026 WA/ /	BASANTI BISWAL MP	KODANDA KUMAR BHUYAN	2147/2026
171	D-WA/26523/2026 WA/ /	BASANTI BISWAL MP	KODANDA KUMAR BHUYAN	2148/2026
172	D-WA/28748/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	2149/2026
173	D-WA/28748/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	2150/2026
174	D-WP(C)/28466/2026 WP(C)/ /	M/S BHAKTA BATSHALA SAHU, JAJPUR MP	RAMESH CHANDRA JENA	11858/2026
175	D-WP(C)/27290/2026 WP(C)/19260/2026	TARAKANTA NANDA MP	SOUBHAGYA KUMAR RATH	11859/2026
176	D-WP(C)/28461/2026 WP(C)/ /	PRASANNA KUMAR DAS MP	PRABHAKAR SABAT	11860/2026
177	D-WP(C)/11074/2026 WP(C)/11021/2026	RAMESH CHANDRA PANDA MP	RAMESH CHANDRA PANDA (IN PERSON)	11861/2026
178	D-WP(C)/27297/2026 WP(C)/19082/2026	CHITTA RANJAN BEHERA MP	ARUN KUMAR PATRA	11862/2026
179	D-WP(C)/28471/2026 WP(C)/19683/2026	RAJENDRA KUMAR JAGAT @ RAJENDRA KUMAR DAS MP	RAJENDRA KUMAR DAS	11863/2026
180	D-WP(C)/28472/2026 WP(C)/19592/2026	M/S ESL STEEL LTD, SUNDARGARH MP	AMIT PATTNAIK	11864/2026
181	D-WP(C)/28474/2026 WP(C)/19594/2026	M/S ESL STEEL LTD, SUNDARGARH MP	AMIT PATTNAIK	11865/2026
182	D-WP(C)/34269/2024 WP(C)/19857/2024	DR.SHADAB ALI BAIG MP	BIMBISAR DASH, Mr. Biraja Prasanna Das, J.S. Maharana, S.Das, B.K.Bhoi,	11866/2026
183	D-WP(C)/28475/2026 WP(C)/19646/2026	PRAFULLA KUMAR ROUT MP	BHAWANI SANKAR PANIGRAHI	11867/2026

184	D-WP(C)/27290/2026 WP(C)/19260/2026	TARAKANTA NANDA MP	SOUBHAGYA KUMAR RATH	11868/2026
185	D-WP(C)/22267/2026 WP(C)/15350/2026	SURENDRA SETHI MP		11869/2026
186	D-WP(C)/28488/2026 WP(C)/ /	NIRANJAN KUMAR VERMA MP	ARUN KUMAR PATRA	11870/2026
187	D-WP(C)/28498/2026 WP(C)/ /	SURESH CHANDRA JENA MP	SUBASH CHANDRA PUSPALAKA	11871/2026
188	D-WP(C)/28499/2026 WP(C)/19632/2026	TUSAR RANJAN MALLICK MP	AVIJIT MISHRA	11872/2026
189	D-WP(C)/28500/2026 WP(C)/19655/2026	SUDHIR KUMAR SAHOO MP	SASWATI MOHAPATRA	11873/2026
190	D-WP(C)/1074/2024 WP(C)/592/2024	M/S REXON STRIPS LTD., ROURKELA MP	SATYA MOHANTY, MR. SUSANTA KUMAR DASH, PALLAVI MOHANTY	11874/2026
191	D-WP(C)/7640/2026 WP(C)/8321/2026	LAKSHAHIRA NAIK MP	RABI NARAYAN BEHERA	11875/2026
192	D-WP(C)/28504/2026 WP(C)/19660/2026	PADMABATI SETHI MP	SASWATI MOHAPATRA	11876/2026
193	D-WP(C)/28506/2026 WP(C)/ /	JAGATANANDA SAHU MP	BHAKTA RANJAN BARIK	11877/2026
194	D-WP(C)/20158/2026 WP(C)/14103/2026	NARAYAN MOHANTY MP	BISWABIHARI MOHANTY	11878/2026
195	D-WP(C)/20158/2026 WP(C)/14103/2026	NARAYAN MOHANTY MP	BISWABIHARI MOHANTY	11879/2026
196	D-WP(C)/20158/2026 WP(C)/14103/2026	NARAYAN MOHANTY MP	BISWABIHARI MOHANTY	11880/2026
197	D-WP(C)/28495/2026 WP(C)/ /	SAROJ RANJAN PATI MP	MANAS PATI	11881/2026
198	D-WP(C)/1156/2024 WP(C)/859/2024	DIPAK MOHAPATRA MP		11882/2026
199	D-WP(C)/16979/2019 WP(C)/16979/2019	JAGAR SINGH MP	M/S.S.S.RAO, IQBAL SHABIYA	11883/2026
200	D-WP(C)/27246/2026 WP(C)/18643/2026	NIMAI CHARAN PANDA MP	MANOJ KUMAR MOHANTY	11884/2026
201	D-WP(C)/28513/2026 WP(C)/ /	MD. IQBAL MP	AKSHAYA KUMAR JENA	11885/2026
202	D-WP(C)/28514/2026 WP(C)/19614/2026	NIBEDITA DALEI MP	LAXMIKANTA MOHANTY	11886/2026
203	D-WP(C)/28516/2026 WP(C)/ /	PRIYA RANJAN SAMANTARAY MP	NARESH CHANDRA JENA	11887/2026
204	D-WP(C)/54192/2025 WP(C)/346/2026	PRATAP MALLIK MP	RAMAKRISHNA BISOI	11888/2026
205	D-WP(C)/28518/2026 WP(C)/ /	THE CHIEF EXECUTIVE OFFICER, TPNODIPRNS, BALASORE MP	PRASANTA KUMAR TRIPATHY	11889/2026
206	D-WP(C)/25413/2026 WP(C)/18806/2026	M/S THE FLAME GAS SERVICE, BHADRAK MP	DIPANKAR ACHARYA	11890/2026
207	D-WP(C)/7530/2015 WP(C)/7530/2015	ACC LTD. MP	M/S.	11891/2026
208	D-WP(C)/28520/2026 WP(C)/ /	THE CHIEF EXECUTIVE OFFICER, TPNODIPRNS, BALASORE MP	PRASANTA KUMAR TRIPATHY	11892/2026
209	D-WP(C)/28521/2026 WP(C)/ /	THE CHIEF EXECUTIVE OFFICER, TPNODIPRNS, BALASORE MP	PRASANTA KUMAR TRIPATHY	11893/2026
210	D-WP(C)/28522/2026 WP(C)/ /	THE CHIEF EXECUTIVE OFFICER, TPNODIPRNS, BALASORE MP	PRASANTA KUMAR TRIPATHY	11894/2026
211	D-WP(C)/28523/2026 WP(C)/ /	THE CHIEF EXECUTIVE OFFICER, TPNODIPRNS, BALASORE MP	PRASANTA KUMAR TRIPATHY	11895/2026
212	D-WP(C)/28524/2026 WP(C)/ /	THE CHIEF EXECUTIVE OFFICER, TPNODIPRNS, BALASORE MP	PRASANTA KUMAR TRIPATHY	11896/2026
213	D-WP(C)/28511/2026 WP(C)/ /	M/S PRADEEP MULTIPLEX PVT LTD MP	ARUN KUMAR PATRA	11897/2026
214	D-WP(C)/28525/2026 WP(C)/ /	MAA TARINI RICE MILL, BUDHAPADA, KHURDA MP	KIRAN KESHARI RAJ	11898/2026
215	D-WP(C)/1639/2026	SANTOSH KUMAR BALIARSINGH		

	WP(C)/1391/2026	MP		11899/2026
216	D-WP(C)/21169/2026	SADANANDA NAYAK		
	WP(C)/17293/2026	MP		11900/2026
217	D-WP(C)/26249/2023	TRINATH CHARAN PATNAIK	M/S	
	WP(C)/26249/2023	MP		11901/2026
218	D-WP(C)/28531/2026	BABULU PATEL	SARADA DASH	
	WP(C)/ /	MP		11902/2026
219	D-WP(C)/28534/2026	RABI NARAYAN MANDAL	AMIYA KUMAR MISHRA	
	WP(C)/ /	MP		11903/2026
220	D-WP(C)/28534/2026	RABI NARAYAN MANDAL	AMIYA KUMAR MISHRA	
	WP(C)/ /	MP		11904/2026
221	D-WP(C)/23952/2026	SWARUPA MITRA @ ROY	PRITAM KUMAR MOHANTY	
	WP(C)/17728/2026	MP		11905/2026
222	D-WP(C)/3402/2025	RAKOTI PRATYUSHA	M/S SARITA PANDA, S. YADAV, B. CHOUDHURY, A. SARANGI,MANA	
	WP(C)/3711/2025	MP		11906/2026
223	D-WP(C)/28536/2026	SABITA SAMAL	SUKANTA KUMAR DALAI	
	WP(C)/19651/2026	MP		11907/2026
224	D-WP(C)/10376/2022	THE MANAGER, CHOLAMANDALAM GENERAL INSURANCE COMPANY LTD., BBSR		
	WP(C)/10376/2022	MP		11908/2026
225	D-WP(C)/14543/2025	M/S TECHNOCRAT ENTERPRISES,ANGUL		
	WP(C)/10197/2025	MP		11909/2026
226	D-WP(C)/27327/2026	BIBHUTI PRASAD MOHANTY	ARUN KUMAR MISHRA	
	WP(C)/19051/2026	MP		11910/2026
227	D-WP(C)/28555/2026	SUSHILA JAIN	SATYAJIT SAHOO	
	WP(C)/ /	MP		11911/2026
228	D-WP(C)/7861/2022	PRAFULLA KUMAR MISHRA	MANOJ KUMAR MOHANTY	
	WP(C)/7861/2022	MP		11912/2026
229	D-WP(C)/28519/2026	THE CHIEF EXECUTIVE OFFICER, TPNODIPRASAD KUMAR TRIPATHY		
	WP(C)/ /	MP		11913/2026
230	D-WP(C)/496/2026	CHANDAN KUMAR SAHOO		
	WP(C)/2257/2026	MP		11914/2026
231	D-WP(C)/496/2026	CHANDAN KUMAR SAHOO		
	WP(C)/2257/2026	MP		11915/2026
232	D-WP(C)/496/2026	CHANDAN KUMAR SAHOO	GOPINATH MISHRA	
	WP(C)/2257/2026	MP		11916/2026
233	D-WP(C)/19250/2025	MIR KHURSID ALI	SHAKTI PRASAD RATH	
	WP(C)/16121/2025	MP		11917/2026
234	D-WP(C)/28556/2026	SOYAM PRAKASH SINGH	DEBI PRASAD DHALSAMANTA	
	WP(C)/ /	MP		11918/2026
235	D-WP(C)/14081/2026	SUPRAVA PRADHAN	AKSHAYA KUMAR NAYAK	
	WP(C)/10598/2026	MP		11919/2026
236	D-WP(C)/28587/2026	JHINU BALA ROUT	UPENDRA KUMAR SAMAL	
	WP(C)/ /	MP		11920/2026
237	D-WP(C)/28590/2026	PABITRA PANDEY	ABHAYA KUMAR PARIDA	
	WP(C)/ /	MP		11921/2026
238	D-WP(C)/25195/2026	KHATIBUR RAHMAN	SOUGAT DASH	
	WP(C)/17341/2026	MP		11922/2026
239	D-WP(C)/28580/2026	M/S KRSNA MINERALS	MANAS RANJAN BAUG	
	WP(C)/ /	MP		11923/2026
240	D-WP(C)/28592/2026	PUSPANJALI PATRA	TANMAY MISHRA	
	WP(C)/ /	MP		11924/2026
241	D-WP(C)/24535/2026	KADAMBINI BEHERA	PRAVAT KUMAR LENKA	
	WP(C)/16888/2026	MP		11925/2026
242	D-WP(C)/28593/2026	BHUBANESWAR PATEL	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		11926/2026
243	D-WP(C)/28595/2026	JANA RANJAN BADAPANDA	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		11927/2026
244	D-WP(C)/26621/2025	LB SRINIVAS ACHARY	Krishna Chandra Sahu	
	WP(C)/19680/2025	MP		11928/2026
245	D-WP(C)/28599/2026	AMULYA NAIK	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		11929/2026
246	D-WP(C)/28605/2026	SUBRAT KUMAR BEHERA	BIGYAN KUMAR SHARMA	
	WP(C)/ /	MP		11930/2026

247	D-WP(C)/28607/2026 WP(C)/ /	BABA PRASAD MAHARANA MP	BANSHIDHAR SATAPATHY	11931/2026
248	D-WP(C)/28615/2026 WP(C)/ /	TUSHAR KANTI DAS MP	ANSHUMAN DAS	11932/2026
249	D-WP(C)/17106/2019 WP(C)/17106/2019	SIBA PRASAD NAYAK MP	M/S.SIDHESWAR MALLIK	11933/2026
250	D-WP(C)/28604/2026 WP(C)/ /	DHARPUR GRAM PANCHAYAT MP	SUKANTA KUMAR DALAI	11934/2026
251	D-WP(C)/28614/2026 WP(C)/ /	NIRMAL KUMAR PALAI MP	MANOJ KUMAR MOHANTY	11935/2026
252	D-WP(C)/28620/2026 WP(C)/ /	JYOTINDRA SINGH DEO MP	JYOTIRMAY GUPTA	11936/2026
253	D-WP(C)/28625/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODHSA WIPANDA CORPORATION LTD, JAJPUR	11937/2026
254	D-WP(C)/28623/2026 WP(C)/ /	PRADIPTA KUMAR PALAI MP	MANOJ KUMAR MOHANTY	11938/2026
255	D-WP(C)/28625/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODHSA WIPANDA CORPORATION LTD, JAJPUR	11939/2026
256	D-WP(C)/28629/2026 WP(C)/ /	DEBASHIS PADHI MP	SUBRAT KUMAR NAYAK	11940/2026
257	D-WP(C)/28632/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODHSA WIPANDA CORPORATION LTD, JAJPUR	11941/2026
258	D-WP(C)/28632/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODHSA WIPANDA CORPORATION LTD, JAJPUR	11942/2026
259	D-WP(C)/28637/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODHSA WIPANDA CORPORATION LTD, JAJPUR	11943/2026
260	D-WP(C)/28637/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODHSA WIPANDA CORPORATION LTD, JAJPUR	11944/2026
261	D-WP(C)/18337/2014 WP(C)/18337/2014	JAIRAM AGARWALLA MP	M/S.BIBHU PR.DAS, SASWATI SOUMYA SAHU	11945/2026
262	D-WP(C)/23950/2026 WP(C)/16300/2026	BAIKUNTHA NATH MANSINGH MP	PRASANTA KUMAR SATAPATHY	11946/2026
263	D-WP(C)/28644/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODHSA WIPANDA CORPORATION LTD., JAJPUR	11947/2026
264	D-WP(C)/28644/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODHSA WIPANDA CORPORATION LTD., JAJPUR	11948/2026
265	D-WP(C)/13455/2026 WP(C)/9961/2026	T.SRIDEVI PATRA MP	BAIBASWATA PANIGRAHI	11949/2026
266	D-WP(C)/28649/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODHSA WIPANDA CORPORATION LTD, JAJPUR	11950/2026
267	D-WP(C)/28649/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODHSA WIPANDA CORPORATION LTD, JAJPUR	11951/2026
268	D-WP(C)/28650/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODHSA WIPANDA CORPORATION LTD, JAJPUR	11952/2026
269	D-WP(C)/28650/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODHSA WIPANDA CORPORATION LTD, JAJPUR	11953/2026
270	D-WP(C)/28651/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODHSA WIPANDA CORPORATION LTD, JAJPUR	11954/2026
271	D-WP(C)/28651/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODHSA WIPANDA CORPORATION LTD, JAJPUR	11955/2026
272	D-WP(C)/28652/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODHSA WIPANDA CORPORATION LTD., JAJPUR	11956/2026
273	D-WP(C)/28652/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODHSA WIPANDA CORPORATION LTD., JAJPUR	11957/2026
274	D-WP(C)/13242/2025 WP(C)/9668/2025	GAYATRI JENA MP		11958/2026
275	D-WP(C)/28657/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODHSA WIPANDA CORPORATION LTD, JAJPUR	11959/2026
276	D-WP(C)/28656/2026 WP(C)/ /	JYOTIRMAYEE RAY MP	SOURAV SUMAN BHUYAN	11960/2026
277	D-WP(C)/28657/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODHSA WIPANDA CORPORATION LTD, JAJPUR	11961/2026
278	D-WP(C)/28658/2026	THE UNIT HEAD, FERRO CHROME PLANT, MP	BESHODHSA WIPANDA CORPORATION LTD, JAJPUR	

	WP(C)/ /	MP		11962/2026
279	D-WP(C)/28658/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BISHODPISASADIPANDE CORPORATION LTD, JAJPUR	11963/2026
280	D-WP(C)/28631/2026 WP(C)/ /	M/S RANJAN RAY MP	KSHIROD KUMAR SAHOO	11964/2026
281	D-WP(C)/28660/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BISHODPISASADIPANDE CORPORATION LTD., JAJPUR	11965/2026
282	D-WP(C)/28661/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BISHODPISASADIPANDE CORPORATION LTD, JAJPUR	11966/2026
283	D-WP(C)/28660/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BISHODPISASADIPANDE CORPORATION LTD., JAJPUR	11967/2026
284	D-WP(C)/28661/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BISHODPISASADIPANDE CORPORATION LTD, JAJPUR	11968/2026
285	D-WP(C)/28664/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BISHODPISASADIPANDE CORPORATION LTD, JAJPUR	11969/2026
286	D-WP(C)/28664/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BISHODPISASADIPANDE CORPORATION LTD, JAJPUR	11970/2026
287	D-WP(C)/28663/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BISHODPISASADIPANDE CORPORATION LTD., JAJPUR	11971/2026
288	D-WP(C)/5415/2026 WP(C)/4593/2026	PRADEEP NAYAK MP	MAHESWAR MOHANTY	11972/2026
289	D-WP(C)/28663/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BISHODPISASADIPANDE CORPORATION LTD., JAJPUR	11973/2026
290	D-WP(C)/28665/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BISHODPISASADIPANDE CORPORATION LTD, JAJPUR	11974/2026
291	D-WP(C)/28665/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BISHODPISASADIPANDE CORPORATION LTD, JAJPUR	11975/2026
292	D-WP(C)/28667/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BISHODPISASADIPANDE CORPORATION LTD, JAJPUR	11976/2026
293	D-WP(C)/28666/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BISHODPISASADIPANDE CORPORATION LTD., JAJPUR ROAD JAJPUR	11977/2026
294	D-WP(C)/28667/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BISHODPISASADIPANDE CORPORATION LTD, JAJPUR	11978/2026
295	D-WP(C)/28666/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BISHODPISASADIPANDE CORPORATION LTD., JAJPUR ROAD JAJPUR	11979/2026
296	D-WP(C)/28668/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BISHODPISASADIPANDE CORPORATION LTD., JAJPUR	11980/2026
297	D-WP(C)/28668/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BISHODPISASADIPANDE CORPORATION LTD., JAJPUR	11981/2026
298	D-WP(C)/28670/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BISHODPISASADIPANDE CORPORATION LTD, JAJPUR	11982/2026
299	D-WP(C)/28670/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BISHODPISASADIPANDE CORPORATION LTD, JAJPUR	11983/2026
300	D-WP(C)/28671/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BISHODPISASADIPANDE CORPORATION LTD., JAJPUR ROAD JAJPUR	11984/2026
301	D-WP(C)/28671/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BISHODPISASADIPANDE CORPORATION LTD., JAJPUR ROAD JAJPUR	11985/2026
302	D-WP(C)/28673/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BISHODPISASADIPANDE CORPORATION LTD, JAJPUR	11986/2026
303	D-WP(C)/28674/2026 WP(C)/ /	UJJALA SABAR MP	KRISHNA CHANDRA SAHU	11987/2026
304	D-WP(C)/28673/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BISHODPISASADIPANDE CORPORATION LTD, JAJPUR	11988/2026
305	D-WP(C)/13300/2026 WP(C)/9516/2026	M/S. ATLAS PVC PIPES LTD., CUTTACK MP		11989/2026
306	D-WP(C)/28676/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BISHODPISASADIPANDE CORPORATION LTD., JAJPUR	11990/2026
307	D-WP(C)/28676/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BISHODPISASADIPANDE CORPORATION LTD., JAJPUR	11991/2026
308	D-WP(C)/28677/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, MP	BISHODPISASADIPANDE CORPORATION LTD., JAJPUR ROAD JAJPUR	11992/2026
309	D-WP(C)/13458/2026 WP(C)/9966/2026	T.SRIDEVI PATRA MP	BAIBASWATA PANIGRAHI	11992/2026

310	D-WP(C)/28677/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT BISHODPESASADIPINDA CORPORATION LTD., JAJPUR ROAD JAJPUR MP		11993/2026
311	D-WP(C)/28679/2026 WP(C)/ /	ANJALI PRADHAN MP	KRISHNA CHANDRA SAHU	11994/2026
312	D-WP(C)/28678/2026 WP(C)/ /	PHALGUNI MAJHI MP	NIRANJAN LENKA	11995/2026
313	D-WP(C)/28680/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT BISHODPESASADIPINDA CORPORATION LTD., JAJPUR MP		11996/2026
314	D-WP(C)/28681/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT BISHODPESASADIPINDA CORPORATION LTD, JAJPUR MP		11997/2026
315	D-WP(C)/28680/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT BISHODPESASADIPINDA CORPORATION LTD., JAJPUR MP		11998/2026
316	D-WP(C)/28682/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT BISHODPESASADIPINDA CORPORATION LTD., JAJPUR ROAD JAJPUR MP		11999/2026
317	D-WP(C)/28681/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT BISHODPESASADIPINDA CORPORATION LTD, JAJPUR MP		12000/2026
318	D-WP(C)/28683/2026 WP(C)/ /	SANJUKTA NAYAK MP	KRISHNA CHANDRA SAHU	12001/2026
319	D-WP(C)/28682/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT BISHODPESASADIPINDA CORPORATION LTD., JAJPUR ROAD JAJPUR MP		12002/2026
320	D-WP(C)/28687/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT BISHODPESASADIPINDA CORPORATION LTD., JAJPUR MP		12003/2026
321	D-WP(C)/28689/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT BISHODPESASADIPINDA CORPORATION LTD., JAJPUR ROAD JAJPUR MP		12004/2026
322	D-WP(C)/28687/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT BISHODPESASADIPINDA CORPORATION LTD., JAJPUR MP		12005/2026
323	D-WP(C)/28689/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT BISHODPESASADIPINDA CORPORATION LTD., JAJPUR ROAD JAJPUR MP		12006/2026
324	D-WP(C)/28690/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT BISHODPESASADIPINDA CORPORATION LTD, JAJPUR MP		12007/2026
325	D-WP(C)/28690/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT BISHODPESASADIPINDA CORPORATION LTD, JAJPUR MP		12008/2026
326	D-WP(C)/15769/2023 WP(C)/15769/2023	BIPIN MARTHA MP	TANMAY MISHRA	12009/2026
327	D-WP(C)/28693/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT BISHODPESASADIPINDA CORPORATION LTD., JAJPUR MP		12010/2026
328	D-WP(C)/28696/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT BISHODPESASADIPINDA CORPORATION LTD., JAJPUR ROAD JAJPUR MP		12011/2026
329	D-WP(C)/4371/2026 WP(C)/4010/2026	PATITA PABAN RAY MP	SANJAY KUMAR DAS	12012/2026
330	D-WP(C)/28696/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT BISHODPESASADIPINDA CORPORATION LTD., JAJPUR ROAD JAJPUR MP		12013/2026
331	D-WP(C)/28693/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT BISHODPESASADIPINDA CORPORATION LTD., JAJPUR MP		12014/2026
332	D-WP(C)/54090/2025 WP(C)/37424/2025	LOKANATH SAMAL MP		12015/2026
333	D-WP(C)/28704/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT BISHODPESASADIPINDA CORPORATION LTD., JAJPUR ROAD JAJPUR MP		12016/2026
334	D-WP(C)/28703/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT BISHODPESASADIPINDA CORPORATION LTD., JAJPUR MP		12017/2026
335	D-WP(C)/28704/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT BISHODPESASADIPINDA CORPORATION LTD., JAJPUR ROAD JAJPUR MP		12018/2026
336	D-WP(C)/28703/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT BISHODPESASADIPINDA CORPORATION LTD., JAJPUR MP		12019/2026
337	D-WP(C)/28692/2026 WP(C)/ /	TORQUE MINERALS PVT LTD MP	JAGAMOHAN PATTANAIAK	12020/2026
338	D-WP(C)/28706/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT BISHODPESASADIPINDA CORPORATION LTD, JAJPUR MP		12021/2026
339	D-WP(C)/28706/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT BISHODPESASADIPINDA CORPORATION LTD, JAJPUR MP		12022/2026
340	D-WP(C)/28709/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT BISHODPESASADIPINDA CORPORATION LTD., JAJPUR ROAD JAJPUR MP		12023/2026
341	D-WP(C)/48472/2025	GIRIDHARI PRADHAN		

	WP(C)/34524/2025	MP		12024/2026
342	D-WP(C)/28709/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT BISHODPISASADIPANDE MP	BISHODPISASADIPANDE CORPORATION LTD., JAJPUR ROAD JAJPUR	12025/2026
343	D-WP(C)/28715/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT BISHODPISASADIPANDE MP	BISHODPISASADIPANDE CORPORATION LTD., JAJPUR ROAD JAJPUR	12026/2026
344	D-WP(C)/28715/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT BISHODPISASADIPANDE MP	BISHODPISASADIPANDE CORPORATION LTD., JAJPUR ROAD JAJPUR	12027/2026
345	D-WP(C)/28721/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT BISHODPISASADIPANDE MP	BISHODPISASADIPANDE CORPORATION LTD, JAJPUR	12028/2026
346	D-WP(C)/28721/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT BISHODPISASADIPANDE MP	BISHODPISASADIPANDE CORPORATION LTD, JAJPUR	12029/2026
347	D-WP(C)/28723/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT BISHODPISASADIPANDE MP	BISHODPISASADIPANDE CORPORATION LTD., JAJPUR ROAD JAJPUR	12030/2026
348	D-WP(C)/21334/2018 WP(C)/21334/2018	RABINDRA PATI MP	M/S NIRANJAN LENKA	12031/2026
349	D-WP(C)/28723/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT BISHODPISASADIPANDE MP	BISHODPISASADIPANDE CORPORATION LTD., JAJPUR ROAD JAJPUR	12032/2026
350	D-WP(C)/28733/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT BISHODPISASADIPANDE MP	BISHODPISASADIPANDE CORPORATION LTD, JAJPUR	12033/2026
351	D-WP(C)/28733/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT BISHODPISASADIPANDE MP	BISHODPISASADIPANDE CORPORATION LTD, JAJPUR	12034/2026
352	D-WP(C)/28737/2026 WP(C)/ /	M/S.CENTER FOR MANAGEMENT AND COSAIBRATA EDUCATION, BHUBANESWAR MP		12035/2026
353	D-WP(C)/18571/2021 WP(C)/18571/2021	DIST. CENTRAL CO OPERATIVE BANK LTD. MP	BAHO LANGARHOO	12036/2026
354	D-WP(C)/28740/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT BISHODPISASADIPANDE MP	BISHODPISASADIPANDE CORPORATION LTD, JAJPUR	12037/2026
355	D-WP(C)/28740/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT BISHODPISASADIPANDE MP	BISHODPISASADIPANDE CORPORATION LTD, JAJPUR	12038/2026
356	D-WP(C)/28741/2026 WP(C)/ /	SAMBARU NAYAK MP	SAIBRATA RATH	12039/2026
357	D-WP(C)/28751/2026 WP(C)/ /	FULCHAND NAYAK @ PHULCHAND NAIKSIDHARTHA DAS MP		12040/2026
358	D-WP(C)/23724/2026 WP(C)/17176/2026	HRUDANANDA SWAIN MP	SASWATI MOHAPATRA	12041/2026
359	D-WP(C)/24846/2026 WP(C)/18981/2026	DURGA CHARAN SAHU MP	SASWATI MOHAPATRA	12042/2026
360	D-WP(C)/28761/2026 WP(C)/ /	SUKANTA BISWAL MP	NITYANANDA BEHURIA	12043/2026
361	D-WP(C)/10886/2023 WP(C)/10886/2023	DR.ARUN KUMAR SAMAL MP	DURGESH NARAYAN RATH	12044/2026
362	D-WP(C)/28766/2026 WP(C)/ /	SIBA CHARAN KHATUA MP	JAJATI KESHARI KHUNTIA	12045/2026
363	D-WP(C)/25715/2026 WP(C)/17688/2026	SHREERAKSHYAN INFRACOM PVT. LTD., MP	SUKANTA KUMAR DALAI	12046/2026
364	D-WP(C)/28772/2026 WP(C)/ /	JOGESWAR SAHOO MP	BHABANI SHANKAR RAYAGURU	12047/2026
365	D-WP(C)/28778/2026 WP(C)/ /	SUSANTA KUMAR DAS MP	PABITRA KUMAR NAYAK	12048/2026
366	D-WP(C)/25283/2026 WP(C)/17533/2026	ADAITA KUMAR ROUT MP	JAJATI KESHARI KHUNTIA	12049/2026
367	D-WP(C)/25283/2026 WP(C)/17533/2026	ADAITA KUMAR ROUT MP	JAJATI KESHARI KHUNTIA	12050/2026
368	D-WP(C)/28784/2026 WP(C)/ /	NARESH CHANDRA JENA MP	BHABANI SHANKAR RAYAGURU	12051/2026
369	D-WP(C)/28801/2026 WP(C)/ /	BANSIDHAR SAHU MP	CHITTA RANJAN PATTNAIK	12052/2026
370	D-WP(C)/28799/2026 WP(C)/ /	SUMIT KUMAR NAYAK MP	PRAFULLA KUMAR MOHAPATRA	12053/2026
371	D-WP(C)/20927/2026 WP(C)/14471/2026	GURU PRASAD ROUT MP	HEMANTA KUMAR RATSINGH	12054/2026
372	D-WP(C)/28808/2026 WP(C)/ /	TULSA @ TULASI ROUT MP	KARUNAKAR GAYA	12055/2026

373	D-WP(C)/28810/2026 WP(C)/ /	SANJUKTA SAHOO MP	DEBARANJAN RAY	12056/2026
374	D-WP(C)/26496/2026 WP(C)/18578/2026	M/S YOUTH ORGANISATION FOR URBAN AND RURAL SCUMED (AS) TRUST, KHURDA MP	ANINDYARATH SETHI	12057/2026
375	D-WP(C)/28781/2026 WP(C)/ /	M/S AGRAWAL DISTRIBUTORS MP	DHANANJAYA MUND	12058/2026
376	D-WP(C)/28813/2026 WP(C)/ /	SUDHANSU SEKHAR MEHER MP	HEMANTA KUMAR MUND	12059/2026
377	D-WP(C)/28818/2026 WP(C)/ /	DIBAKAR KATO MP	SIBA PRASAD PATRA	12060/2026
378	D-WP(C)/28824/2026 WP(C)/ /	M/S.CENTRE FOR MANAGEMENT AND COMMUNICATION, BHUBANESWAR MP	SAHUKAR PRADHAN	12061/2026
379	D-WP(C)/28828/2026 WP(C)/ /	RANAJIT MISHRA MP	RANJIT SAMAL	12062/2026
380	D-WP(C)/28827/2026 WP(C)/ /	SHOBHABATI @ SOBHAMATI KALO MP	SIBA PRASAD PATRA	12063/2026
381	D-WP(C)/26788/2026 WP(C)/18486/2026	M/S. SMC INTEGRATED FACILITY MANAGEMENT SOLUTIONS, AIR MOBIILITY MP	HEMANT SODRATI	12064/2026
382	D-WP(C)/28862/2026 WP(C)/ /	NITEI MANAHIRA MP	ABHILASH MISHRA	12065/2026
383	D-WP(C)/28793/2026 WP(C)/ /	BIJAYA KUMAR MUDULI MP	AFRAAZ SUHAIL	12066/2026
384	D-WP(C)/28865/2026 WP(C)/ /	SAKTI PRASAD MISHRA MP	SUBASH CHANDRA PANI	12067/2026
385	D-WP(C)/28872/2026 WP(C)/ /	PURNIMA JANI MP	GOPINATH MISHRA	12068/2026
386	D-WP(C)/28874/2026 WP(C)/ /	M/S.ANNAPURNA AGRICULTURAL AGENCY, BALASORE MP	SHIBAN PRASAD MOHANTY	12069/2026
387	D-WP(C)/28879/2026 WP(C)/ /	ANIL KUMAR SAHOO MP	BHAWANI SANKAR PANIGRAHI	12070/2026
388	D-WP(C)/28879/2026 WP(C)/ /	ANIL KUMAR SAHOO MP	BHAWANI SANKAR PANIGRAHI	12071/2026
389	D-WP(C)/28883/2026 WP(C)/ /	SURYAMANI MEHER MP	NIRANJAN BISWAL	12072/2026
390	D-WP(C)/28889/2026 WP(C)/ /	BINA PRADHAN MP	NIRANJAN BISWAL	12073/2026
391	D-WP(C)/28802/2026 WP(C)/ /	METRO HIGHWAY ASSOCIATION OF ALL INDIA MP	PRITEESPEE RAY	12074/2026
392	D-WP(C)/28894/2026 WP(C)/ /	SUDARSAN SAI MP	NIRANJAN BISWAL	12075/2026
393	D-WP(C)/28897/2026 WP(C)/ /	PRAKASH CHANDRA GOUDA MP	PRATIK NAYAK	12076/2026
394	D-WP(C)/28898/2026 WP(C)/ /	MASHES KARIJIMAJHI MP	PRASANTA KUMAR SATAPATHY	12077/2026
395	D-WP(C)/28902/2026 WP(C)/ /	BIJAYA KUMAR BEHERA MP	SURYAKANTA DWIBEDI	12078/2026
396	D-WP(C)/28903/2026 WP(C)/ /	SUJIT RAJ DEEP MP	SANJIB KUMAR BHANJADEO	12079/2026
397	D-WP(C)/28911/2026 WP(C)/ /	STAR HEALTH AND ALLIED INSURANCE COMPANY, BHUBANESWAR MP	GAMESH BHANDARWAD	12080/2026
398	D-WP(C)/28913/2026 WP(C)/ /	BHAKTI S.H.G. GANESWARPUR, BALASORE MP	PRASANNA KUMAR RATH (1)	12081/2026
399	D-WP(C)/28914/2026 WP(C)/ /	SK.SADAB MOHAMMED MP	ABINASH ROURAY	12082/2026
400	D-WP(C)/28916/2026 WP(C)/ /	M/S.NETA SECURITY SERVICE PVT.LTD., BHUBANESWAR MP	SHUBANERMAN MOHANTY	12083/2026
401	D-WP(C)/28917/2026 WP(C)/ /	JAY JAGANNATH SHG, UDAMBAR, BALASORE MP	PRASANNA KUMAR RATH (1)	12084/2026